

ORISSA HIGH COURT

FILING REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28994/2025	KIRAN MUKHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /278 /2025 () //	
2	D-BLAPL/28995/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /491 /2025 () //	
3	D-BLAPL/28996/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /515 /2025 () //	
4	D-BLAPL/28997/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /520 /2025 () //	
5	D-BLAPL/28998/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /518 /2025 () //	
6	D-BLAPL/28999/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /516 /2025 () //	
7	D-BLAPL/29000/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /519 /2025 () //	
8	D-BLAPL/29001/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /517 /2025 () //	
9	D-BLAPL/29005/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
10	D-BLAPL/29007/2025	ABALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /631 /2025 () //	
11	D-BLAPL/29009/2025	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /341 /2024 () //	

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12	D-BLAPL/29017/2025	SHIBU SWAIN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR SADAR /301 /2025 () //	AOR20220004226C202500020
13	D-BLAPL/29018/2025	SK BABU @ KALIM VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /3 /2022 () //	AOR20220000925C202500051
14	D-BLAPL/29021/2025	ABHI RAM SAHOO @ ABHIRAM SAHOO@ ABHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 () //	AOR20220001558C202500180
15	D-BLAPL/29030/2025	SUBHAM MALLICK @ SUVAM MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	RAGHUNATHPUR /144 /2025 () //	
16	D-BLAPL/29031/2025	RAJIYA PRADHAN @ RAJIYA KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIKABALI /108 /2025 () //	
17	D-BLAPL/29032/2025	ARMAN SAHA @ ARMAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PIPLI /80 /2025 () //	
18	D-BLAPL/29035/2025	UMESH CHOUHAN @ DADU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAJARAJNAGAR /182 /2025 () //	AOR20220003722C202500191
19	D-BLAPL/29039/2025	SUNDAR SHYAM SATPATHY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /168 /2025 () //	
20	D-BLAPL/29048/2025	BISHAL @ BISAL SANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /155 /2023 () //	
21	D-BLAPL/29050/2025	JITU @ JITENDRA KUMAR SAHU @ JITENDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /238 /2025 () //	
22	D-BLAPL/29051/2025	PINTU DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /272 /2025 () //	
23	D-BLAPL/29054/2025	ADU MALLICK @ MUDULI	JUGALA KISHORE PANDA	ORKEL /90 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29056/2025	RAJENDRA PADHI	KURESH PRASAD DASH	BHANJANAGAR /1021 /2025	AOR20220001390C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29060/2025	JAGANNATH HARIJAN	AMIT KUMAR SAHU	MALKANGIRI /443 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29061/2025	M.D. ISHAN	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29064/2025	RAJIV SAGAR	AMIT KUMAR SAHU	KORAPUT SADAR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29067/2025	LALITA HARIJAN	AMIT KUMAR SAHU	CHITRAKONDA /135 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29070/2025	GOLAKHA KU. ROUT @ GOLEKH KUMAR ROUT @ P	PN SARATHI DASH	KHANDAGIRI P.S. /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29074/2025	SUDAYA KUMAR PARICHHA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29078/2025	SURAJ DIGAL	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29079/2025	GADADHAR PANDA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29080/2025	PRAKASH JAYPURIA	DHIRENDRA KUMAR MOHAPATRA	TALSARA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29083/2025	PRADEEP NAIK	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /392 /2025	
		VS	VS	()	

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35	D-BLAPL/29088/2025	STATE OF ODISHA KHIROD KUMAR SAHOO VS	SASHIBHUSAN DAS VS	// MADHUPATNA /228 /2025 ()	
36	D-BLAPL/29089/2025	STATE OF ODISHA GUPTA KHARA VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /139 /2025 ()	
37	D-BLAPL/29092/2025	STATE OF ODISHA ASUTOSH PARIDA @ ASHUTOSH PARIDA VS	JYOTIRMAYA SAHOO VS	// RANPUR /259 /2025 ()	
38	D-BLAPL/29093/2025	STATE OF ODISHA CHANDRA HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// KOSAGUMUDA /48 /2021 ()	
39	D-BLAPL/29097/2025	STATE OF ODISHA BIJAYA MALIK VS	JYOTIRMAYA SAHOO VS	// BUGUDA /333 /2025 ()	
40	D-BLAPL/29098/2025	STATE OF ODISHA MANISH ROHIDAS VS	GOKULANANDA SAHU VS	// PADAMPUR /224 /2025 ()	
41	D-BLAPL/29100/2025	STATE OF ODISHA SAHADEBA HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// KOSAGUMUDA /48 /2021 ()	
42	D-BLAPL/29104/2025	STATE OF ODISHA SILU ROULA @ GAJI VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /225 /2025 ()	
43	D-BLAPL/29105/2025	STATE OF ODISHA SUJIT NAIK VS	JAYAKRISHNA MOHAPATRA VS	// BISOI /114 /2024 ()	
44	D-BLAPL/29106/2025	STATE OF ODISHA DIPUN MAJHI VS	SMRUTI RANJAN ROUT VS	// JAGANNATHA PRASAD /47 /2019 ()	
45	D-BLAPL/29107/2025	STATE OF ODISHA SILU ROULA @ GAJI @ SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /59 /2025 () //	

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46	D-BLAPL/29110/2025	SILU ROULA @ GAJI @ SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /19 /2025 () //	
47	D-BLAPL/29111/2025	CONGRESS PRADHAN @ KANGRESS PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /304 /2025 () //	
48	D-BLAPL/29112/2025	HARENDRA KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /192 /2025 () //	
49	D-BLAPL/29115/2025	AMARESH MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /244 /2025 () //	
50	D-BLAPL/29117/2025	PRAMOD BEHERA @ PAMA JALLY VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /637 /2025 () //	
51	D-BLAPL/29119/2025	SK. REHMAT @ SK. RAHIMAT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 () //	
52	D-BLAPL/29120/2025	BINOD KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BASTA /321 /2025 () //	
53	D-BLAPL/29121/2025	GUPU @ GUPTESWAR BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MANCHESWAR P.S. /307 /2025 () //	
54	D-BLAPL/29122/2025	SHAKTI PRASAD ROUT @ SAKTI VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	
55	D-BLAPL/29129/2025	BIDUR DURIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JONK /95 /2025 () //	
56	D-BLAPL/29133/2025	ASUTOSH @ ASHUTOSH NAYAK @ ASHU VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /390 /2025 () //	
57	D-BLAPL/29134/2025	B. REDDAPA	SANJIB KUMAR BHANJADEO	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29135/2025	SANU BEHERA	DIBYAJYOTI SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29137/2025	SAHADEB KARANGIA	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29138/2025	ABDUL KADIR @ RAJAT @ RAJA	AMBIKA PRASAD RATH	LALBAG /289 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29143/2025	BHAJAMAN BHOI @ BHAJIA	SANJIT KUMAR DAS	BYREE /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29149/2025	SANTOSH NAHAK	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /467 /2024	AOD20240000242C202500225
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29150/2025	SUBASH KUMAR	NITYANANDA MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/38585/2025	SANGRAM KESHARI PRADHAN	ADV.	//	
		VS	VS	()	
		SAILABALA GIRI		//	
65	D-CMP/38542/2025	MINATI KUMARI PANDA	SOUBHAGYA SWAIN	//	
		VS	VS	()	
		LAXMAN MALA DANDASENA		//	
66	D-CMP/38548/2025	SUDHAKAR MOHANTY	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		MAHESH CHANDRA MOHANTY		//	
67	D-CMP/38597/2025	BHAIGA GOUDA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		GANDHI GOUDA		//	
68	D-CMP/38705/2025	ANNAPURNA PRAHARAJ	LINGARAJ SARANGI	//	
		VS	VS	()	

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69	D-CMP/38800/2025	MANJULATA PRAHARAJ ASHOK KUMAR CHAKRABARTY VS PRASANJEET CHAKRABARTY	NIRANJAN LENKA VS	// // 0	
70	D-CMP/38828/2025	HEMANTA KUMAR PUROHIT VS RAMA CHANDRA PUROHIT	AMIYA KUMAR MISHRA VS	// // 0	
71	D-CMP/38833/2025	SUBASH CHANDRA NAIK VS SIRISH CHANDRA NAIK	AMIT PRASAD BOSE VS	// // 0	
72	D-CMP/38860/2025	RABINDRA MALLIK VS SUDHIR CHANDRA DASH	SUVALAXMI DEVI VS	// // 0	
73	D-CMP/38872/2025	SACHIKANTA PATRA VS BIDYADHAR BARAL	SATYABADI MANTRY VS	// // 0	
74	D-CMP/38878/2025	SUBASH CHANDRA NAIK VS SIRISH CHANDRA NAIK	AMIT PRASAD BOSE VS	// // 0	
75	D-CONTC/38528/2025	SURENDRA KUMAR SAHOO VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,BSBR,KHURDA	ADV. VS	// // 0	
76	D-CONTC/38529/2025	SANDIP KUMAR MALLICK VS SHANTI SWARUP MISHRA,TAHASILDAR,AUL,KENDRAPARA	ARIJEET MISHRA VS	// // 0	
77	D-CONTC/38564/2025	BIJAYA KUMAR RATH VS SAMARESH MOHANTY,EXECUTIVE OFFICER,PHULBANI MUNICIPALITY,KANDHMAL	ADV. VS	// // 0	
78	D-CONTC/38601/2025	RAMANI MAHAPATRA VS GENDRA KUJUR,DEO,DEOGARH	ADV. VS	// // 0	
79	D-CONTC/38613/2025	BRAHMA PRAKASH JENA VS GIRISH S.N,IAS	DINESH KUMAR PANDA VS	// // 0	

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80	D-CONTC/38616/2025	SURYABAHADUR ASIT RANJAN CHOUDHURY VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
81	D-CONTC/38617/2025	ANIL KUMAR SAHOO VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
82	D-CONTC/38620/2025	ABAKASH SAHOO VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
83	D-CONTC/38621/2025	SUBASA CHARAN SAHU VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
84	D-CONTC/38622/2025	DEEPAK KUMAR DAS MOHAPATRA VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
85	D-CONTC/38656/2025	TILU PATEL VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //	
86	D-CONTC/38661/2025	KASINATH DAS VS DHARMA RANJAN PANDA,BDO,NIALI,CUTTACK	LAXMAN BHOI VS	// 0 //	
87	D-CONTC/38673/2025	HAREKRUSHNA BARIK VS ARABINDA AGARWAL,IAS	ADV. VS	// 0 //	
88	D-CONTC/38674/2025	NAROTTAM MOHANTY VS USHA PADHEE, COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT/DEPTT.	SIDDHANT SARANGI VS	// 0 //	AOD20250000975C202500009
89	D-CONTC/38676/2025	KALYANI SETHI VS ANANYA DAS,IAS	PRATAP KUMAR BEHERA VS	// 0 //	
90	D-CONTC/38682/2025	MANAS RANJAN BEHERA VS SANJEEB KUMAR MISHRA,IAS	ADV. VS	// 0 //	
91	D-CONTC/38685/2025	RADHESHYAM PATRA	PARAMANANDA MISHRA	//	

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		VS	VS	0	
92	D-CONTC/38731/2025	PRADEEP KUMAR NAG,DEO,BOLANGIR		//	
		JITENDRANATH NATH	ADV.	//	
		VS	VS	0	
93	D-CONTC/38734/2025	ASWATHY S.,IAS		//	
		DHRUBANANDA NAYAK	ADV.	//	
		VS	VS	0	
94	D-CONTC/38738/2025	UDDHABA CHANDRA MAJHI,IAS		//	
		M.PUJA	ADV.	//	
		VS	VS	0	
95	D-CONTC/38742/2025	ANANYA DAS,IAS		//	
		RABINDRANATH SAMAL	ADV.	//	
		VS	VS	0	
96	D-CONTC/38747/2025	BIRENDRA KORKARA,IAS		//	
		BIJAN KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
97	D-CONTC/38755/2025	ANU GARG,IAS		//	
		GANDHARB SAMAL	ADV.	//	
		VS	VS	0	
98	D-CONTC/38769/2025	BIRENDRA KORKARA,IAS		//	
		M/S KHIMJI AND SONS	MARK WRIGHT	//	
		VS	VS	0	
99	D-CONTC/38823/2025	K.D.GOLD AND DIAMONDS PVT. LTD		//	
		M/S. ROUT EDUCATIONAL TRUST, BBSR	ADV.	//	
		VS	VS	0	
100	D-CONTC/38831/2025	D.PRASANTH KUMAR REDDY,IAS		//	
		PRAFULLA KUMAR DASH	RASHMIKANTA MAHALIK	//	
		VS	VS	0	
101	D-CONTC/38842/2025	PANCHANAN NAYAK,TAHASILDAR,KENDRAPARA		//	
		BHABANI SHANKAR BARIK	LAMBIT SENAPATI	//	
		VS	VS	0	
		ANANYA DAS,STATE PROJECT DIRECTOR,OSEPA,BBSR,KHURDA		//	
102	D-CONTC/38898/2025	SABITA SAR	Kajal Sahoo	//	AOR20220001613C202500026
		VS	VS	0	

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103	D-CRLA/29053/2025	MADAN MOHAN PRADHAN, THE CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER/ KAMAL MALLICK @ LALU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /37 /2025 () //	
104	D-CRLA/29059/2025	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MARSHAGHAI /157 /2023 () //	
105	D-CRLA/29062/2025	RANJAN JENA@RANJAN KUMAR JENA VS STATE OF ODISHA	DASARATHI DASH VS	NARASINGHPUR /49 /2025 () //	
106	D-CRLA/29065/2025	SISIR KUMAR SETHY@SETHI VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	ATHGARH /75 /2018 () //	
107	D-CRLLP/29025/2025	STATE OF ODISHA VS DEEPAK@KHAJA@NABA DAS	AISHWARYA DASH, ADDL. STANDING COUNSEL VS	SORO /120 /2021 () //	LOD20240000200C202500400
108	D-CRLLP/29027/2025	STATE OF ODISHA VS TIKILI @ MUKESH BHOI	AISHWARYA DASH , ADDL. STANDING COUNSEL VS	BHATILI /210 /2019 () //	LOD20240000172C202500381
109	D-CRLLP/29087/2025	STATE OF ODISHA VS KAIBALYA NAG @ RINKU	BISWABARA DAS , ADDL. STANDING COUNSEL VS	MELCHHAMUNDA /15 /2019 () //	LOD20240000200C202500401
110	D-CRLMC/29012/2025	BHARAT SUNDARAY @ BHARAT SUNDARA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	NACHUNI /356 /2024 () //	
111	D-CRLMC/29013/2025	AVINASH JENA VS ROJALIN ROUT	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /635 /2024 () //	
112	D-CRLMC/29015/2025	MANJULA JENA VS ROJALIN ROUT	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /636 /2024 () //	
113	D-CRLMC/29043/2025	AJIT KUMAR BHATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /145 /2015 () //	AOR20250000001C202500054

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114	D-CRLMC/29055/2025	KALIA @ TAPAS MALIK @ MALLIK VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /236 /2017 () //	
115	D-CRLMC/29063/2025	DURGA PRASAD SAMAL VS GOURI KUMAR SAHOO @ SAMAL	OM SWARUP VS	KHARABEL NAGAR P.S. /266 /2025 () //	
116	D-CRLMC/29068/2025	BIRANCHI SHANKAR GOKHURA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /141 /2025 () //	
117	D-CRLMC/29076/2025	SIKA SUSANTA DORA VS STATE OF ODISHA	NETRANANDA BISWAL VS	/ /0 () //	
118	D-CRLMC/29077/2025	DHRUBA CHARAN BARIK@ DURGA CHARAN BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500182
119	D-CRLMC/29081/2025	BINOD NAIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	JAGDALPUR /68 /2017 () //	
120	D-CRLMC/29090/2025	ASISH KUMAR PATRA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR TOWN /183 /2019 () //	
121	D-CRLMC/29096/2025	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANGALA BAG /50 /2024 () //	
122	D-CRLMC/29099/2025	SEK. SAMAD @ MANU @ SK. SAMAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /175 /2009 () //	
123	D-CRLMC/29103/2025	RATANLAL AGARWAL VS STATE OF ODISHA	SURAJ MOHANTY VS	BHAWANIPATNA TOWN /298 /2021 () //	
124	D-CRLMC/29108/2025	BIREN PAIKARAY @ BIREN PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 () //	
125	D-CRLMC/29109/2025	RATANLAL AGARWAL	SURAJ MOHANTY	BHAWANIPATNA TOWN /299 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/29114/2025	MANIRATNA SWAIN @ MANI	SARAT KUMAR JENA	OLATPUR /89 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/29118/2025	RAJ SINGH	JAYAKRISHNA MOHAPATRA	KODINGA /23 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/29123/2025	BINAPANI MAHANANDA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/29131/2025	SIDHANTA KHATUA	AMITAV TRIPATHY	KANTAMAL /90 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/29132/2025	CHITTARANJAN ROUT	CHIRANJIB ROUT	TALCHER TOWN /816 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/29136/2025	MIR KHATUA @ MIR IBRAHIM	SUKANTA KUMAR NAYAK	RAJKANIKA /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/29139/2025	UPENDRA BHANDARI	TUKUNA KUMAR MISHRA	KOTPAD /70 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/29140/2025	SANTOSH KUMAR NIMALA	TUKUNA KUMAR MISHRA	GUNUPUR /36 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/29141/2025	DR. ROHIT KUMAR KUNDU	DURGESH NARAYAN RATH	RAYAGADA TOWN /371 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/29147/2025	Dheeraj Kumar Mohanta	Sushree Ranjan Mohanty	/ /	AOR20240000732C202500037
		VS	VS	()	
		State Of Odisha		//	
136	D-CRLMC/29153/2025	DASARATHI DASH	BHABANI SANKAR MISHRA	/ /0	
		VS	VS	()	

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137	D-CRLMC/29154/2025	ASHOK KUMAR SINGH HARIHAR MISHRA VS ECONOMIC OFFENCE WING	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500163
138	D-CRLMC/29161/2025	RAJESH KUMAR TANTIA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	JAGATPUR /7 /2025 ()	
139	D-CRLMP/29010/2025	HARIHAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	/0 ()	
140	D-CRLMP/29040/2025	HIMANSHU PATEL VS STATE OF ODISHA	BHOJARAJ SETH VS	/0 ()	
141	D-CRLMP/29049/2025	KAILASH CHANDRA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 ()	
142	D-CRLMP/29052/2025	JAYADEV MISHRA VS NIRANJAN PRADHAN	MANAS RANJAN DHAL VS	/0 ()	
143	D-CRLMP/29128/2025	RITARANI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/0 ()	
144	D-CRLMP/29157/2025	KUMAR BALLAV DALEI VS STATE OF ODISHA	SANJIT KUMAR DAS VS	/0 ()	
145	D-CRLMP/29159/2025	MAHESH KUMAR PANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/0 ()	
146	D-CRLMP/29163/2025	HAZRAT HAJI HAFIZ LAL MOHAMMED SHAH R A ASHWIN KUMAR BEDI VS STATE OF ODISHA	SUBHAKANTHA BEDI VS	// ()	AOD20240000603C202500031
147	D-CRLREV/29014/2025	MANJULA JENA VS SUMITRA JENA	KARTIK CHANDRA TRIPATHY VS	/0 ()	

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148	D-CRLREV/29016/2025	MANJULA JENA VS SUMITRA JENA	KARTIK CHANDRA TRIPATHY VS	// ()	
149	D-CRLREV/29042/2025	RANJAN NAIK @ NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	TENTULIKHUNTI /10 /2025 () //	
150	D-CRLREV/29071/2025	N.PRAVAT @ N.PRABHAT KUMAR CHOUDHURY @ CHHATHA KUMAR CHOUDHURY VS STATE OF ODISHA	CHHATHA KUMAR CHOUDHURY VS	AUL /63 /2024 () //	
151	D-CRLREV/29094/2025	MANAS PATRA VS RABINDRANATH MOHANTY	BISWARANJAN DALAI VS	// () //	AOR20220003722C202500192
152	D-CRLREV/29095/2025	CHUNILAL BHOWMIK VS PRAMOD KUMAR JENA	MALAYA KUMAR MISHRA VS	// () //	
153	D-CRLREV/29145/2025	MADHUSMITA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	UDITNAGAR /25 /2012 () //	
154	D-CRLREV/29151/2025	TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /117 /2025 () //	
155	D-CRLREV/29152/2025	RANJAN KUMAR PRADHAN VS BISWARANJITA SAHOO	LALATENDU SAMANTARAY VS	// () //	
156	D-CRLREV/29158/2025	RAJA DALEI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	GOPALPUR /186 /2025 () //	
157	D-CRP/38694/2025	M/S. VIMAL INFRASTRUCTURE (INDIA) PVT. LTD. VS M/S. BHATIA OSL WASHERIES AND MINERALS LTD.,CUTTACK	SMITA RANJAN PATNAIK VS	// () //	
158	D-FAO/38640/2025	PUJA BEHERA @ POOJA BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
159	D-LAA/38681/2025	SPECIAL LAO CUM TAHASILDAR, KUKUDAHANDI, CHHATHA	CHHATHA MBHU MISHRA,A.S.C	//	LOD20240000194C202500395

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		VS	VS	0	
		KALU SETHI		//	
160	D-MACA/38535/2025	SACHITRA DAS	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SUJIT MANOHAR DAS		//	
161	D-MACA/38536/2025	KAPILESWAR RAITA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SARASWATI SENAPATI		//	
162	D-MACA/38744/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD.	ATM K HURDAN	//	
		VS	VS	0	
		GURUBARI DISHARI		//	
163	D-MACA/38764/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	ATM K HURDAN	//	
		VS	VS	0	
		ABHINASH KUMAR KHOSLA		//	
164	D-MATA/38598/2025	NIKI SAMANTARAY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		NILANCHAL SAMANTARAY		//	
165	D-MATA/38603/2025	SUPRIYA SAHOO	ALEKHA KUMAR SAHOO	//	
		VS	VS	0	
		BISWAJIT MAHAPATRA		//	
166	D-MATA/38758/2025	SABITA PANI	ASHOK DAS	//	
		VS	VS	0	
		JAGATJEET DASH		//	
167	D-MATA/38775/2025	SMRUTILEKHA BEHERA	DR. JANMEJAYA RAY	//	
		VS	VS	0	
		SOUMYA PRAKASH DALUA		//	
168	D-RPFAM/38653/2025	SAGARIKA MOHANTY	NITYA RANJAN SAHOO	//	
		VS	VS	0	
		JAYANTA KUMAR PATTANAIAK		//	
169	D-RPFAM/38739/2025	CHARCHIL CHANDAN OJHA	SIDHARTHA DAS	//	
		VS	VS	0	
		DIVYANI PRIYADARSHINI OJHA		//	
170	D-RPFAM/38787/2025	PRADEEPTA KUMAR ROUT	ADYASIDHI MISHRA	//	
		VS	VS	0	

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171	D-RSA/38642/2025	JAMUNA NAYAK RAJANIKANTA PATRNAIK VS BIKRAM NAYAK	MANAS RANJAN BAUG VS	// // 0 //	AOR20220002374C202500161
172	D-RSA/38680/2025	STATE OF ODISHA VS LINGARAJ SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //	LOD20240000172C202500382
173	D-RSA/38730/2025	JACHINDRA KUMAR MOHANTY VS ANADI CHARAN NAYAK	AJIT KU TRIPATHY VS	// 0 //	
174	D-RSA/38885/2025	NIROD MAHAKUD VS SATYANARAYAN HOTA	AMIT PRASAD BOSE VS	// 0 //	
175	D-RVWPET/38612/2025	USHA RANI PANDA VS STATE OF ODISHA	ADV. VS	// 0 //	
176	D-TRP(C)/38538/2025	SOUMYA SAMAPIKA PANDA VS CHANDI PRASAD MISHRA	SAROJ RANJAN SUBUDHI VS	// 0 //	
177	D-TRP(C)/38644/2025	KANAKALATA SWAIN VS GYANA RANJAN SWAIN	PABITRA KUMAR NAYAK VS	// 0 //	
178	D-TRP(C)/38706/2025	SWAGATIKA PATRO VS BIKRAM KESHARI PANDA	DEEPANKAR PANIGRAHY VS	// 0 //	
179	D-TRP(C)/38896/2025	SAUDAMINI BEHERA VS ACHYUTA BEHERA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202500064
180	D-WA/38670/2025	MOHAN CHANDRA MOHAKUD VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
181	D-WA/38671/2025	STATE OF ODISHA VS BIJAY DANDASENA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500394

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182	D-WA/38675/2025	Baidhar Behera VS STATE OF ODISHA	Shyam Sundar Chhualsingh VS	// 0 //	
183	D-WP(C)/38525/2025	Ashwini Kumar Pradhan VS STATE OF ODISHA	Biplaba P.B. Bahali VS	// 0 //	
184	D-WP(C)/38526/2025 WP(C)/26201/2025	Preetam Chandra Pradhan VS COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPARTMENT GOVT OF OISHA	Sujata Jena VS	// 0 //	
185	D-WP(C)/38527/2025	Tanmaya Champatiray VS STATE OF ODISHA	Lalatendu Samal VS	// 0 //	
186	D-WP(C)/38530/2025	M/S EMPOWERTRANS PVT LTD, BBSR VS POWER GRID CORPORATION OF INDIA LIMITED, BBSR	Sohan Mishra VS	// 0 //	
187	D-WP(C)/38531/2025	Ganesh Kumar Jani @ Ganesh Kumar Jani VS STATE OF ODISHA	Chitta Ranjan Lenka VS	// 0 //	
188	D-WP(C)/38532/2025	Pokhara Salhe Gramapanchayata Satria Sangha VS STATE OF ODISHA	Biswaranjan Maharatha VS	// 0 //	
189	D-WP(C)/38533/2025	Bhagaban Paraja VS SYAMA PARAJA	Chitta Ranjan Lenka VS	// 0 //	
190	D-WP(C)/38534/2025	Mayadhar Sahu VS STATE OF ODISHA	Pramod Kumar Jena VS	// 0 //	
191	D-WP(C)/38537/2025	Paramarapur Gramapanchayat Staria Sangha VS STATE OF ODISHA	Biswaranjan Maharatha VS	// 0 //	
192	D-WP(C)/38539/2025	Sama Singha Gramapanchayat Staria Sangha VS STATE OF ODISHA	Biswaranjan Maharatha VS	// 0 //	
193	D-WP(C)/38540/2025	Block Mission Shakti, Mahasangh, Umerkoti	Biswaranjan Maharatha	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/38541/2025	SHRADHAKAR BEHERA	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		ODISHA LIFT IRRIGATION CORPORATION, BBSR		//	
195	D-WP(C)/38543/2025	RAGHUNATH PATI GPLF, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/38544/2025	BLOCK STARIYA MAHASANGHA, LAIKERA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/38545/2025	MISSION SHAKTI MAHASANGHA JHARIGAM BLOCK, JHARSUGUDA	BABARANGENDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/38546/2025	JHIRLAPALI GRAMAPANCHAYAT STARIA SANGHA, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/38547/2025	BLOCK STARIYA SHAKTI MAHASANGH, DABUGAO	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/38549/2025	MISSION SHAKTI MAHASANGHA CHANDAHANDI BLOCK, CHANDANPUR	BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/38550/2025	KELDAMAL GPLF, JHARSUGUDA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/38551/2025	BLOCK STARIYA ADARSHA MAHASANGHA, KIRMI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/38552/2025	DR. SRADHANANDA ROUT	AVIJIT MISHRA	//	
	WP(C)/26250/2025	VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/38553/2025	PAHALI DAS	ASHOK KUMAR SAHOO	//	
		VS	VS	0	

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205	D-WP(C)/38554/2025	STATE OF ODISHA SUBHAS CHANDRA PARIDA VS	JASHOBANTA DASH VS	// // ()	
206	D-WP(C)/38555/2025	ADDITIONAL COMMISSIONER, ADDITIONAL REVISIONAL COURT NO- I, BBSR UJAL JHANKAR VS	PARSURAM MOHAPATRA VS	// // ()	
207	D-WP(C)/38556/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	RANJIT MOHANTY VS	// // ()	
208	D-WP(C)/38557/2025	STATE OF ODISHA DR. PRADEEPTA KUMAR PRAHARAJ VS	PARSURAM MOHAPATRA VS	// // ()	
209	D-WP(C)/38558/2025	STATE OF ODISHA SAROJ KUMAR SHARMA VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202500117
210	D-WP(C)/38559/2025	THE CHIEF COMMISSIONER , CT AND GST, MISSION SHAKTI MAHASANGHA, CUTTACK SADAR BLOCK Mahanta VS	Rajesh Mahanta VS	// // ()	AOR20220001662C202500145
211	D-WP(C)/38560/2025	STATE OF ODISHA M/S METRO BUILDERS (ORISSA) PVT LTD VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500041
212	D-WP(C)/38561/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY M/S. S.M.CONSULTANTS, BBSR VS	UMESH CHANDRA BEHURA VS	// // ()	
213	D-WP(C)/38562/2025	GENERAL MANAGER (CSR), MAHANADI COALFIELD LTD., SAMBALPUR SURUPA BLOCK STARIYA MAHILA MAHASANGHA, SURUPA BLOCK VS	Rajesh Mahanta VS	// // ()	AOR20220001662C202500147
214	D-WP(C)/38563/2025	STATE OF ODISHA AJAY MALIK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500224
215	D-WP(C)/38565/2025	STATE OF ODISHA GUNA SAGAR PATTANAYAK VS	JASPREET KAUR VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/38566/2025	Dr Madhab Sahu VS The Commissioner Cum Secretary To Government And Other	Sandhyarani Pani VS	// ()	AOR20230000010C202500075
217	D-WP(C)/38567/2025	DEVOG GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500150
218	D-WP(C)/38568/2025	BLOCK STARIYA MAHASANGHA, TANGI CHOUDWARA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500148
219	D-WP(C)/38569/2025	ANALIA GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500149
220	D-WP(C)/38570/2025	BLOCK MISSION SHAKTI FEDERATION, BADAMBA BOP VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500144
221	D-WP(C)/38571/2025	BLOCK MISSION SHAKTI FEDERATION, KANTAPADA BOP VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500142
222	D-WP(C)/38572/2025	SARAT CHANDRA JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()	
223	D-WP(C)/38573/2025	MAHEMUDA BEGUM VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	JASHOBANTA DASH VS	// ()	
224	D-WP(C)/38574/2025	PRAVAKAR JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
225	D-WP(C)/38575/2025	JAFARPUR GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500143
226	D-WP(C)/38576/2025	BARANG MAHA SANGHA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// ()	AOR20220001662C202500146
227	D-WP(C)/38577/2025	GOPAL CHANDRA PANDA	BIREN SANKAR TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/38578/2025	RAM ENGINEERING WORKS, JAGATSINGHPUR	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O.KENDRAPARA		//	
229	D-WP(C)/38579/2025	GOURAMOHAN BARIK	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O.KENDRAPAR		//	
230	D-WP(C)/38580/2025	AMURAT LAL SAHU	MADHUMITA PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
231	D-WP(C)/38581/2025	AKHAYA KUMAR SAHOO	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/38582/2025	UNION OF INDIA	PRATIMA NAYAK	//	
		VS	VS	0	
		CHINMAYA KUMAR SAHU		//	
233	D-WP(C)/38583/2025	MANORANJAN PANDA	SK. ZAFARULLA	//	
		VS	VS	0	
		UNION OF INDIA		//	
234	D-WP(C)/38584/2025	RAKESH CHAND JAIN	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/38586/2025	UNION OF INDIA, GENERAL MANAGER, EAST COAST WATERWAYS, BORDHA	ANIL KUMAR KHORDA	//	
		VS	VS	0	
		SOURENDRA PARIJA		//	
236	D-WP(C)/38587/2025	THOTA KIRAN KUMAR	NALINI KANTA DASH	//	
		VS	VS	0	
		BRANCH MANAGER STATE BANK OF INDIA		//	
237	D-WP(C)/38588/2025	SATYABHAMA JENA	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/38589/2025	POLAMA PANCHAYAT STARIYA, MAHILA SANGHA, DEYAPADA	DEY PRASANNA KUMAR MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/38590/2025	STATE OF ODISHA ASHIM PAIK VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// // 0 //	
240	D-WP(C)/38591/2025	CHHAYARANI DAS VS STATE OF ODISHA	BHOLANATH SAHA VS	// 0 //	
241	D-WP(C)/38592/2025	NUAGADA GRAM PANCHAYAT STARIYA SANGHA, BRYPGADDA VS STATE OF ODISHA	RAVIPRANTA KUMAR MISHRA VS	// 0 //	
242	D-WP(C)/38593/2025	DHANURJAYA NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
243	D-WP(C)/38594/2025	KARTIKA CHANDRA MALLIK VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //	
244	D-WP(C)/38595/2025	SINGARI PANCHAYAT STARIYA, MAHILA SANGHA, BRYPGADDA VS STATE OF ODISHA	RAVIPRANTA KUMAR MISHRA VS	// 0 //	
245	D-WP(C)/38596/2025	NARAYANPUR PANCHAYAT STARIYA, MAHILA SANGHA, BRYPGADDA VS STATE OF ODISHA	RAVIPRANTA KUMAR MISHRA VS	// 0 //	
246	D-WP(C)/38599/2025	SWARNAPRAVA RATH VS DEBASIS PATI	ANAND PRAKASH DAS VS	// 0 //	
247	D-WP(C)/38600/2025	K.SINGHPUR BLOCK LEVEL MISSION SHAKTI FEDERATION, BRYPGADDA VS STATE OF ODISHA	RAVIPRANTA KUMAR MISHRA VS	// 0 //	
248	D-WP(C)/38602/2025	MAA SAMATESHWARI FEDERATION, KOKABIRA, JHARSUGUDA VS STATE OF ODISHA	ABHISMEK JAN MAHARATHA VS	// 0 //	
249	D-WP(C)/38604/2025	BIPLAB KUMAR SHAOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/38605/2025	PHAKIR CHARAN JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
251	D-WP(C)/38606/2025	KUMARESH RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
252	D-WP(C)/38607/2025	INDUPUR GRAM PANCHAYAT STARIYA SANGHA, RAYGUDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
253	D-WP(C)/38608/2025	KUMUDINI MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
254	D-WP(C)/38609/2025	SACHIDANANDA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
255	D-WP(C)/38610/2025	DHAMANIPANGA PANCHAYAT STARIYA MAHILA SANGHA, RAYGUDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
256	D-WP(C)/38611/2025	DOLAGOBINDA SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
257	D-WP(C)/38614/2025	MAECHHELI GRAMA PANCHAYAT LEVEL FEDERATION, KONJARA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
258	D-WP(C)/38615/2025	NAIRA GRAM PANCHAYAT STARIYA SANGHA, RAYGUDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
259	D-WP(C)/38618/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
260	D-WP(C)/38619/2025	KHARIGUDA PANCHAYAT STARIYA MAHA SANGHA, RAYGUDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/38623/2025	DIMIRIYA GRAM PANCHAYAT STARIYA , MAHILA SANGHA, RAYGUDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/38624/2025	KARTIK CHANDRA CHAND	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE AUTHORIZED OFFICER, TP NORTHERN ODISHA DISTRIBUTION LIMITED(TPNODL) BALASORE			
263	D-WP(C)/38625/2025	KARLAGHATI PANCHAYAT STARIYA MAHILA SANGHA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/38626/2025	MAA PATAKHANDA, BLOCK LEVEL FEDERATION, BHARHOLA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/38627/2025	KRISHNA CHANDRA BARAL	PRINCE PATNAIK	//	
	WP(C)/26239/2025	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/38628/2025	PADMAPUR GRAM PANCHAYAT STARIYA SANGHA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/38629/2025	BIRANCHI MAJHI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/38630/2025	RUPALI DHAL	BADRINARAYAN PANDA	//	
		VS	VS	0	
		SECRETARY, ODISHA HUMAN RIGHT COMMISSION, BBSR		//	
269	D-WP(C)/38631/2025	SUKHA SANSAR, BLOCK LEVEL FEDERATION, KOTAPALI	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/38632/2025	DOKI LAXMINARAYAN SUBUDHI	BADRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/38633/2025	MADHUBAN GRAM PANCHAYAT STARIYA SANGHA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/38634/2025	KANDURI CHARAN PRADHAN	NITYANANDA BEHURIA	//	
		VS	VS	0	

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273	D-WP(C)/38635/2025	STATE OF ODISHA SIRIGUDA PANCHAYAT STARIYA MAHASANGHA, RANAPRASANTA KUMAR MISHRA VS	VS	// // 0	
274	D-WP(C)/38636/2025	STATE OF ODISHA APARAJITA, BLOCK LEVEL FEDERATION, (MISSION SHAKTI), KANDHAMAL VS	VS	// // 0	
275	D-WP(C)/38637/2025	STATE OF ODISHA RAJA BANTU VS	SASWAT KUMAR ROUT VS	// // 0	
276	D-WP(C)/38638/2025	STATE OF ODISHA LIKITI PADAR GRAM PANCHAYAT STRIYA SANGHA, RANAPRASANTA KUMAR MISHRA VS	VS	// // 0	
277	D-WP(C)/38639/2025	STATE OF ODISHA SIBANI MISSION SHAKTI, BLOCK LEVEL FEDERATION, KANDHAMAL VS	VS	// // 0	
278	D-WP(C)/38641/2025	STATE OF ODISHA NITUSMITA SWAIN VS	DILLIP KUMAR SAHOO VS	// // 0	
279	D-WP(C)/38643/2025	STATE OF ODISHA SACHITRA SAHOO VS	SUDARSAN BEHERA VS	// // 0	
280	D-WP(C)/38645/2025	STATE OF ODISHA DOLAGOBINDA SA VS	SANJYA KUMAR PATRA VS	// // 0	
281	D-WP(C)/38646/2025	STATE OF ODISHA SHYAMSUNDAR MIRDHA VS	SANJAY KUMAR PATRA VS	// // 0	
282	D-WP(C)/38647/2025	STATE OF ODISHA KHUNTAKATA GRAM PANCHAYAT LEVEL FEDERATION, KANDHAMAL VS	VS	// // 0	
283	D-WP(C)/38648/2025	STATE OF ODISHA PREETI PRIYADARSINI VS	HARMOHAN DHAL VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/38649/2025	ASHOK KUMAR KULIHA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
285	D-WP(C)/38650/2025	BHOGADA GRAM PANCHAYAT LEVEL FEDERATION, KUNTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
286	D-WP(C)/38651/2025	DWARIKA NATH BAGHEL VS UNION OF INDIA	BITAS KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/38652/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
288	D-WP(C)/38654/2025	BIJAYALAXMI BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
289	D-WP(C)/38655/2025	SANTILATA BARIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
290	D-WP(C)/38657/2025	KUSPANGI GRAM PANCHAYAT LEVEL FEDERATION, KUNTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
291	D-WP(C)/38658/2025	DIBAKAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
292	D-WP(C)/38659/2025	ABDUL HAKIM VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
293	D-WP(C)/38660/2025	PINTU NIAL VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
294	D-WP(C)/38662/2025	DHARMESHWAR MAHASANGHA OF KOSTIMALLIK, KUSHI VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
295	D-WP(C)/38663/2025	JYOSHNA MALLICK	ASHIT KUMAR DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/38664/2025	BIJAY KUMAR BARIK	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/38665/2025	JENAPADA GRAM PANCHAYAT LEVEL FEDERATION	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/38666/2025	DEEPAK KUMAR BEHERA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/38667/2025	MAMATA MALLICK	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/38668/2025	BHASKAR MANIA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/38669/2025	BABULI MUNDA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/38672/2025	GOPAL PANIGRAHI	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/38677/2025	MAMATA RANI JENA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/38678/2025	RABINDRA MUNDARI	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/38679/2025	GHANTIKHAL GRAM PANCHAYAT LEVEL FEDERATION	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/38683/2025	ANANTA NARAYAN NAIK	SUBHASREE MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/38684/2025	STATE OF ODISHA V.LAXMIKUMARI PATNAIK VS	SHASHI BHUSAN JENA VS	// // 0	
308	D-WP(C)/38686/2025	STATE OF ODISHA BIPIN BIHARI DEHURY VS	SUBHASREE MOHANTY VS	// // 0	
309	D-WP(C)/38687/2025	STATE OF ODISHA KUMARPUR GRAM PANCHAYAT LEVEL FEDERATION, SUKANTA KUMAR DALAI VS	SUKANTA KUMAR DALAI VS	// // 0	
310	D-WP(C)/38688/2025	STATE OF ODISHA SUMATI NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
311	D-WP(C)/38689/2025	STATE OF ODISHA SHAIKH AJHARUDDIN VS	SUBHASREE MOHANTY VS	// // 0	
312	D-WP(C)/38690/2025	STATE OF ODISHA PRASANNAJIT SEJPADA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
313	D-WP(C)/38691/2025	STATE OF ODISHA SHREE GOPAL GOSALA, BARGARH VS	AMIT PRASAD BOSE VS	// // 0	
314	D-WP(C)/38692/2025	STATE OF ODISHA SATHILO GRAM PANCHAYAT LEVEL FEDERATION, SUKANTA KUMAR DALAI VS	SUKANTA KUMAR DALAI VS	// // 0	
315	D-WP(C)/38693/2025	STATE OF ODISHA TANGIAPADA GRAMA PANCHAYAT LEVEL FEDERATION, SUKANTA KUMAR DALAI VS	SUKANTA KUMAR DALAI VS	// // 0	
316	D-WP(C)/38695/2025	STATE OF ODISHA SHREE GOPAL GOSALA, BARAGARH VS	AMIT PRASAD BOSE VS	// // 0	
317	D-WP(C)/38696/2025	STATE OF ODISHA GANGADHAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // 0 //	

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318	D-WP(C)/38697/2025	NARANAGADA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	AMIT KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/38698/2025	GADASAHU GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/38699/2025	SHREE GOPAL GOSALA, BARAGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/38700/2025	JANKIA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	AMIT KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/38701/2025	AGASTI BHOI VS STATE OF ODISHA	DEBABRATA RATH VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/38702/2025	JAMALIGODA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/38703/2025	RASHMI MISHRA VS STATE OF ODISHA	BISWAJIT PARIDA VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/38704/2025	GODIPADA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	AMIT KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/38707/2025	GADABALABHADRAPUR PANCHAYAT STARIYA MANSION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/38708/2025	KANPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	AMIT KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/38709/2025	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/38710/2025	ASHWINI KUMAR PRADHAN	BIPLABA P.B. BAHALI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/38711/2025	ANLAJODI GRAM PANCHAYAT LEVEL FEDERATION	PRASANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/38712/2025	NIRANJAN SWAIN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/38713/2025	SANTOSH KUMAR MOHANTY	SAROJ KUMAR DASH	//	
		VS	VS	0	
		M/S. HITECH ESTATE AND PROMOTERS PVT. LTD., KHURDA		//	
333	D-WP(C)/38714/2025	TRISHAKTI MAHASANGHA BADAS GRAM PANCHAYAT LEVEL FEDERATION, PURI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/38715/2025	HAREKRUSHNA PARIDA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/38716/2025	BIJIPUR PANCHYAT PRAGATI SANGHA, PURI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/38717/2025	SHIBAKAR MUDULI	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/38718/2025	SAHOOPADA GRAM PANCHAYAT LEVEL FEDERATION, PURI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/38719/2025	GULUGUDA G.P.STARIYA SANGHA, RAYAGADA	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/38720/2025	TRISHAKTI MAHASANGHA OF TIRTOL GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/38721/2025	UNION OF INDIA	SEPHALEE DAS	//	
		VS	VS	0	

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341	D-WP(C)/38722/2025	PAULASTYA KUMAR ROUL PANDIAKEERA GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	STONAPUR KUMAR DALAI VS	// // 0 //	
342	D-WP(C)/38723/2025	BALADIAMAL GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	DR. PRASHANT KUMAR MISHRA VS	// 0 //	
343	D-WP(C)/38724/2025	SUKANTA KUMAR PATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
344	D-WP(C)/38725/2025	SIREI GRAM PANCHAYAT LEVEL FEDERATION, PURI, VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
345	D-WP(C)/38726/2025	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
346	D-WP(C)/38727/2025	DASIGAON GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	RAIPRASANTA KUMAR MISHRA VS	// 0 //	
347	D-WP(C)/38728/2025	KAPILESWARA MINING AND MINERALS PVT. LTD., VS STATE OF ODISHA	ROBIN DAS VS	// 0 //	
348	D-WP(C)/38729/2025	SANJEET KUMAR MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
349	D-WP(C)/38732/2025	M/S NETA SECURITY SERVICES PVT LTD, BBSR VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
350	D-WP(C)/38733/2025	M/S. OMM CORPORATION, KALAHANDI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
351	D-WP(C)/38735/2025	MAA KUNJRSWARI SHAKTI SANCHAYIKA MAHILA VS STATE OF ODISHA	SUKANSANGHAM KUMAR DASAPURI VS	// 0 //	

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352	D-WP(C)/38736/2025	DEDARA GRAM PANCHAYAT STARIYA SANGHA, KALPAHANTA KUMAR MISHRA VS STATE OF ODISHA	BAIPRANNTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/38737/2025	SUSIL KUMAR RAY VS STATE OF ODISHA	JANMEAJAYA DASH VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/38740/2025	JAYA BARDHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/38741/2025	JYOTIPRAVA MAHASANGHA OF KOLAR GRAMA PANCHAYAT KEVALA FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/38743/2025	BRAJAKISHORE BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS STATE OF ODISHA	// 0 //	AOR20220001665C202500098
357	D-WP(C)/38745/2025	TUSHARKANTA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	AOD20250000180C202500161
358	D-WP(C)/38746/2025	HABASPUR GRAM PANCHAYAT STARIYA SANGHA, BAIPRANNTA KUMAR MISHRA VS STATE OF ODISHA	BAIPRANNTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/38748/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/38749/2025	BASANT KUMAR ROUT VS UNION OF INDIA	NAGEN KUMAR BARIK VS UNION OF INDIA	// 0 //	
361	D-WP(C)/38750/2025	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS STATE OF ODISHA	// 0 //	AOR20220003697C202500022
362	D-WP(C)/38751/2025	DAIBISHAKTI MAHASANGHA OF TULANGA GRAMA PANCHAYAT KEVALA FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	BAIPRANNTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/38752/2025	DOKANDA GRAM PANAHCYAT LEVEL FEDERATION, SUPRANTA KUMAR DALAI	SUPRANTA KUMAR DALAI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/38753/2025	ANIL KUMAR CHOUDHURY	KISHORE KUMAR MISHRA	//	AOD20250000498C202500034
		VS	VS	0	
		PRINCIPAL SECRETARY TO GOVERNMENT, SPORTS AND YOUTH SERVICES DEPTT.		//	
365	D-WP(C)/38754/2025	KSHAMA KAR MAHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/38756/2025	TIKIRI MAHILA MAHASANGHA GRAM PANCHAYAT	TRIPURA SANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/38757/2025	GAYATRI MISHRA	KAUSHAL HUSSAIN	//	
		VS	VS	0	
		UTKAL UNIVERSITY, BBAR		//	
368	D-WP(C)/38759/2025	DR. CHAITANYA KUMAR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/38760/2025	RABINDRANATH PRADHAN	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/38761/2025	GADISHAGODA GRAM PANCHAYAT LEVEL FEDERATION	SIGNPUR KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/38762/2025	JAYANTA KUMAR SWAIN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/38763/2025	BIDHUTSHAKTI MAHASANGHA OF BODHEI GRAMA	HANSHY KUMAR BHANDAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/38765/2025	NABIN KISHOR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/38766/2025	GOPINATHPUR GRAM PANCHAYAT LEVEL FEDERATION	SIGNPUR KUMAR DALAI	//	
		VS	VS	0	

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375	D-WP(C)/38767/2025	STATE OF ODISHA BIPLABA MAHASANGHA MISSION SHAKTI, KASHIPUR VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
376	D-WP(C)/38768/2025	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0	
377	D-WP(C)/38770/2025	STATE OF ODISHA GADASANPUT GRAM PANCHAYAT LEVEL FEDERATION VS	SUKANTA KUMAR DALAI VS	// // 0	
378	D-WP(C)/38771/2025	STATE OF ODISHA MANDIBISHI MAHILA MAHASANGHA, KASHIPUR VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
379	D-WP(C)/38772/2025	STATE OF ODISHA CHANDENESWARA MAHILA MAHASANGHA, PURI VS	SUKANTA KUMAR DALAI VS	// // 0	
380	D-WP(C)/38773/2025	STATE OF ODISHA ROHIT KUMAR BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0	
381	D-WP(C)/38774/2025	STATE OF ODISHA SANKARDA MAHILA MAHASANGHA GRAM PANCHAYAT VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
382	D-WP(C)/38776/2025	STATE OF ODISHA ANDARASINGH GRAM PANAHCYAT LEVEL FEDERATION VS	SUKANTA KUMAR DALAI VS	// // 0	
383	D-WP(C)/38777/2025	STATE OF ODISHA DIBYASINGHPUR GRAM PANCHAYAT LEVEL FEDERATION VS	SUKANTA KUMAR DALAI VS	// // 0	
384	D-WP(C)/38778/2025	STATE OF ODISHA GABARSINGH SAHANI VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
385	D-WP(C)/38779/2025	STATE OF ODISHA DUDHKABAL MAHILA MAHASANGHA GRAMPANCHAYAT VS	DR. PRASANTA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/38780/2025	BADAL MINLANA MAHASANGHA, BADAL GPLF, PURUKANTA KUMAR DALAI VS STATE OF ODISHA	PURUKANTA KUMAR DALAI VS	// 0 //	
387	D-WP(C)/38781/2025	SRI JAGANNATH MAHASANGHA, DOCHHIAN GPLF, SURANTA KUMAR DALAI VS STATE OF ODISHA	SURANTA KUMAR DALAI VS	// 0 //	
388	D-WP(C)/38782/2025	BUDHIDHAR GRAM PANCHAYAT STARIYA SANGHA, DEBASANDA KUMAR MISHRA VS STATE OF ODISHA	DEBASANDA KUMAR MISHRA VS	// 0 //	
389	D-WP(C)/38783/2025	SANGITA MAHALIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
390	D-WP(C)/38784/2025	BAKU GRAM PANCHAYAT LEVEL FEDERATION, PURUKANTA KUMAR DALAI VS STATE OF ODISHA	PURUKANTA KUMAR DALAI VS	// 0 //	
391	D-WP(C)/38785/2025	NIRUPAMA SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
392	D-WP(C)/38786/2025	KHURIGAM MAHILA MAHASANGHA GRAM PANCHAYAT, PRASHANTA KUMAR MISHRA VS STATE OF ODISHA	PRASHANTA KUMAR MISHRA VS	// 0 //	
393	D-WP(C)/38788/2025	BADAKHARAPADA GRAM PANCHAYAT LEVEL FEDERATION, PURUKANTA KUMAR DALAI VS STATE OF ODISHA	PURUKANTA KUMAR DALAI VS	// 0 //	
394	D-WP(C)/38789/2025	TAPASHAKTI MAHASANGHA OF TARAJANGA GRAM PANCHAYAT LEVEL FEDERATION, JAGAT SINGHPUR VS STATE OF ODISHA	JAGAT SINGHPUR VS	// 0 //	
395	D-WP(C)/38790/2025	PODAPADI MAHILA MAHASANGHA GRAM PANCHAYAT, PODAPADI KUMAR MISHRA VS STATE OF ODISHA	PODAPADI KUMAR MISHRA VS	// 0 //	
396	D-WP(C)/38791/2025	MAA HARACHANDI SANGHA, BINDANA GPLF, PURISUKANTA KUMAR DALAI VS STATE OF ODISHA	PURISUKANTA KUMAR DALAI VS	// 0 //	
397	D-WP(C)/38792/2025	BISWA SUNDAR RAY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/38793/2025	KABYASHAKTI MAHASANGHA OF KANIMULA GRAM PANCHAYATI, JAGATSINGHPUR	MS.PANCHA KUMAR PANDEY		
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/38794/2025	KHANDAHATA MAHILA MAHASANGHA MISAN SHAKTI, KULAPURA	SUKLAPURA KUMAR DALAI		
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/38795/2025	NAKTIGUDA MAHILA MAHASANGHA GRAM PANCHAYATI, KANTAKUMAR MISHRA	DR. PRASANTIK KUMAR MISHRA		
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/38796/2025	SUSANT KUMAR BAITHARU @ SUSHANTA KUMAR BORTHY, BORTHY	GOKULANANDA SAHU		
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/38797/2025	JAPASHAKTI MAHASANGHA OF JADATIRA GRAM PANCHAYATI, JAGATSINGHPUR	RKSINHA KUMAR PANDEY		
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/38798/2025	SUSHREE SANGITA ROUT	DR.PURUSOTTAM CHULI		
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/38799/2025	PRAKASH MEHER	JYOTIRMAYA SAHOO		
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/38801/2025	CHANDRABHANU BAG	GOKULANANDA SAHU		
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/38802/2025	NARASINGHA SETH @ NARSING SETH	JYOTIRMAYA SAHOO		
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/38803/2025	SHAKTIRUPA MAHASANGHA OF GOPALPUR GRAM PANCHAYATI, JAGATSINGHPUR	MS.PANCHA KUMAR PANDEY		
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/38804/2025	SANJAY KUMAR MEHER @ SANJAY KU. MEHERA	JYOTIRMAYA SAHOO		
		VS	VS	()	

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409	D-WP(C)/38805/2025	STATE OF ODISHA KUNDALI GPLF VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500151
410	D-WP(C)/38806/2025	STATE OF ODISHA JAGRAT MAHASANGHA MAHASANGHA OF TENTULAKSIPADA GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR	VS	// ()	
411	D-WP(C)/38807/2025	STATE OF ODISHA GADABADAPUT GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK	SUKANTRIPU MAR DALAI VS	// ()	
412	D-WP(C)/38808/2025	STATE OF ODISHA LAXMIPOSI GPLF VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500152
413	D-WP(C)/38809/2025	STATE OF ODISHA CHANDANPUR, GPLF VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500153
414	D-WP(C)/38810/2025	STATE OF ODISHA SANJEEB KUMAR DALAI VS	HARI KRUSHNA PANIGRAHI VS	// // ()	
415	D-WP(C)/38811/2025	SUPERINTENDENT OF POLICE PMT, CUTTACK RANI LAXMIBAI SANCHAYIKA MAHASANGHA, MURIBAHAL BLOCK	MURIBAHAL BLOCK	// // ()	AOD20240000333C202500091
416	D-WP(C)/38812/2025	STATE OF ODISHA CHALUNIGAON GPLF, BALASORE VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
417	D-WP(C)/38813/2025	STATE OF ODISHA SARUPA MISSION SHAKTI MAHASANGHA BANKI BIRAJ	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500155
418	D-WP(C)/38814/2025	STATE OF ODISHA MATRUSHAKTI BLOCK MISSION SHAKTI MAHASANGHA, KURUNGURU PUR BOLCK	GIRAJ KUMAR PANDEY VS	// // ()	AOR20220001662C202500154
419	D-WP(C)/38815/2025	STATE OF ODISHA KALASHAKTI MAHASANGHA OF KANAKPUR GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR	VS	// // ()	

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420	D-WP(C)/38816/2025	PANASPUR GRAMPANCHAYAT STARIYA SANGHA NAJIKUMAR BLOCK VS STATE OF ODISHA	NAJIKUMAR BLOCK	// () //	AOR20220001662C202500156
421	D-WP(C)/38817/2025	BADAGUDUGUDIA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	Anjan Kumar Biswal	// () //	AOR20220001328C202500029
422	D-WP(C)/38818/2025	MAJHIGADIA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	Anjan Kumar Biswal	// () //	AOR20220001328C202500030
423	D-WP(C)/38819/2025	SUJOGYA KUMAR KHUNTIA VS TAHASILDAR DHENKANAL	JAJATI KISHORE MOHANTY	// () //	
424	D-WP(C)/38820/2025	GOPALPUR GPLF, BALASORE VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY	// () //	
425	D-WP(C)/38821/2025	SALACHUA GPLF VS STATE OF ODISHA	Anjan Kumar Biswal	// () //	AOR20220001328C202500031
426	D-WP(C)/38822/2025	SUSHAMA MAJHI VS STATE OF ODISHA	TUSAR KUMAR MISHRA	// () //	
427	D-WP(C)/38824/2025	JAGAKALIA GPLF SARUGAON, BALASORE VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY	// () //	
428	D-WP(C)/38825/2025	SUJOGYA KUMAR KHUNTIA VS TAHASILDAR DHENKANAL	JAJATI KISHORE MOHANTY	// () //	
429	D-WP(C)/38826/2025	SNEHALATA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA	// () //	
430	D-WP(C)/38827/2025	DEBALA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	Anjan Kumar Biswal	// () //	AOR20220001328C202500032
431	D-WP(C)/38829/2025	BANKE BIHARI BIDYADHAR	AMIT PRASAD BOSE	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/38830/2025	NIKHIL KUMAR MOHANTY	DEBENDRA NATH MISRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/38832/2025	RAJ KISHORE DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/38834/2025	KHIRA @ KSHIRA ROUT	GOKULANANDA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/38835/2025	SRIDHAR MOHAPATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/38836/2025	M/S. SIBA PRASAD PARIDA	DAITARI BEHERA	//	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
437	D-WP(C)/38837/2025	M/S. AELITE LOGISTICS AND MARKETING PVT. LTD	DEBENDRA LAL AGARWAL	//	
		VS	VS	()	
		CHIEF COMMNR. OF CT AND GST, CUTTACK		//	
438	D-WP(C)/38838/2025	ANANTA CHARAN BEHERA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/38839/2025	RAKESH KUANR	OM SWARUP	//	
		VS	VS	()	
		UNION OF INDIA		//	
440	D-WP(C)/38840/2025	PINGU GPLF	Anjan Kumar Biswal	//	AOR20220001328C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/38841/2025	BADABISOI GPLF	Anjan Kumar Biswal	//	AOR20220001328C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/38843/2025	MAMI BHOKTA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	

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443	D-WP(C)/38844/2025	STATE OF ODISHA SARAT CHANDRA SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // ()	
444	D-WP(C)/38845/2025	STATE OF ODISHA KALAMGADIA GPLF VS	Anjan Kumar Biswal VS	// // ()	AOR20220001328C202500033
445	D-WP(C)/38846/2025	STATE OF ODISHA SUSAMA SENAPATI VS	ANAM CHARAN PANDA VS	// // ()	
446	D-WP(C)/38847/2025	STATE OF ODISHA RAJ KUMAR GHADAI VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500016
447	D-WP(C)/38848/2025	STATE OF ODISHA SITARAM BAITHARU VS	GOKULANANDA SAHU VS	// // ()	
448	D-WP(C)/38849/2025	STATE OF ODISHA PUJA TRADING CO. KOLKATA VS	SILABHADRA SASTRY VS	// // ()	
449	D-WP(C)/38850/2025	ODISHA FOREST DEVELOPMENT CORPORATION LTD, BBSR SANDHYARANI JENA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500227
450	D-WP(C)/38851/2025	STATE OF ODISHA PITABASH GOCHHAYAT VS	Kajal Sahoo VS	// // ()	AOR20220001613C202500025
451	D-WP(C)/38852/2025	COMMISSIONER APPEALS, GST, CENTRAL EXCISE AND CUSTOMS, NAMITA SENAPATI VS	DR. BINODA KUMAR MISHRA VS	// // ()	
452	D-WP(C)/38853/2025	STATE OF ODISHA MAHASAKTI SANGATHANA BLOCK LEVEL FEDERATION, PAMPA SENAPATI VS	ANUPAM SENAPATI VS	// // ()	
453	D-WP(C)/38854/2025	STATE OF ODISHA BENUDHAR PAUL VS	SAILABALA JENA VS	// // ()	
		STATE OF ODISHA		//	

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454	D-WP(C)/38855/2025	SAROJINI SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
455	D-WP(C)/38856/2025	BOMALI RAJESH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
456	D-WP(C)/38857/2025	MADAN NIAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
457	D-WP(C)/38858/2025	MANMATH KUMAR SAHOO VS THE INSURANCE OMBUDSMAN, STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //	
458	D-WP(C)/38859/2025	HARIRAJPUR GRAMA PANCHAYAT LEVEL FEDERAL BOARD OF VS STATE OF ODISHA	NONPDI LANGSEMPATI VS	// 0 //	
459	D-WP(C)/38861/2025	AJAYA KUMAR BARIK VS STATE OF ODISHA	VS	// 0 //	
460	D-WP(C)/38862/2025	MUKESH BOMALI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
461	D-WP(C)/38863/2025	CHITTARANJAN NAYAK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
462	D-WP(C)/38864/2025	TARA BAITHARU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
463	D-WP(C)/38865/2025	MANAS JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
464	D-WP(C)/38866/2025	MINATILATA MAHAPATRA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
465	D-WP(C)/38867/2025	BHUMISUTA PANIGRAHI	HRUDANANDA MOHAPATRA	//	

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		VS	VS	0	
466	D-WP(C)/38868/2025	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOUDH ISWARPUR GPLF, BALASORE	KARTIK CHANDRA JENA	//	
		VS	VS	0	
467	D-WP(C)/38869/2025	STATE OF ODISHA CHAIBAN BAITHARU	GOKULANANDA SAHU	//	
		VS	VS	0	
468	D-WP(C)/38870/2025	STATE OF ODISHA JAGDISH CHANDRA JENA	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
469	D-WP(C)/38871/2025	PREETI BAI PRANAB KISHOR JANI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
470	D-WP(C)/38873/2025	STATE OF ODISHA SUSANTA KUMAR SAHU	ANAM CHARAN PANDA	//	
		VS	VS	0	
471	D-WP(C)/38874/2025	STATE OF ODISHA CHAKRAPANI SAHU	ANAM CHARAN PANDA	//	
		VS	VS	0	
472	D-WP(C)/38875/2025	STATE OF ODISHA KORA NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
473	D-WP(C)/38876/2025	STATE OF ODISHA SUJATA BEHERA	MANAS KUMAR CHAND	//	
		VS	VS	0	
474	D-WP(C)/38877/2025	STATE OF ORISSA BIBEKANANDA SINGH	ASHOK KUMAR DAS	//	
		VS	VS	0	
475	D-WP(C)/38879/2025	BOARD OF SECONDARY EDUCATION, CUTTACK JOGENDRA MALLIK	SANJIB MOHANTY	//	
		VS	VS	0	
476	D-WP(C)/38880/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MANOJ KUMAR DAS	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	

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477	D-WP(C)/38881/2025	STATE OF ODISHA SUPHALA PRADHAN VS	MANAS KUMAR CHAND VS	// // ()	
478	D-WP(C)/38882/2025	STATE OF ORISSA DILLIP SINGH VS	NIRANJAN LENKA VS	// // ()	
479	D-WP(C)/38883/2025	STATE OF ODISHA CHITRANJAN PAHADASINGH VS	SANJIB MOHANTY VS	// // ()	
480	D-WP(C)/38884/2025	OUAT, BBSR BHAGYADHAR BEHERA VS	SOVENSWAR NAYAK VS	// // ()	AOD20250000656C202500004
481	D-WP(C)/38886/2025	STATE OF ODISHA SWAYAM ENTERPRISES VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202500060
482	D-WP(C)/38887/2025	CHIEF MANAGER, UNION BANK OF INDIA JITENDRA SAHOO VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202500070
483	D-WP(C)/38888/2025	STATE OF ODISHA SULACHANA BEHERA VS	MANAS KUMAR CHAND VS	// // ()	
484	D-WP(C)/38889/2025	STATE OF ORISSA DIBAKAR NAYAK VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500115
485	D-WP(C)/38890/2025	ODISHA GRAMEEN BANK ANUPAMA PANDA VS	DEBENDRA NATH MISRA VS	// // ()	
486	D-WP(C)/38891/2025	STATE OF ODISHA OFFICERS HOUSING COOPERATIVE SOCIETY LTD, ORISSA VS	DEVASHIS PANDA VS	// // ()	
487	D-WP(C)/38892/2025	STATE OF ODISHA DAITARI DALEI VS	SUBRAT KUMAR SAHU VS	// // ()	AOD20240000781C202500003
		STATE OF ODISHA		//	

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488	D-WP(C)/38893/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// 0 //	AOR20220001657C202500121
489	D-WP(C)/38894/2025	MADHUSMITA SAHOO VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
490	D-WP(C)/38895/2025	KUNAL PATRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	
491	D-WP(C)/38897/2025	PADMINI PARHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //	
492	D-WP(C)/38899/2025	MOHINI MAJHI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
493	D-WP(C)/38900/2025	TARAK NATH DAS VS COLLECTOR, KHORDHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
494	D-WP(C)/38901/2025	SURESH CHANDRA DAS VS SECY, ODISHA KHADI AND VILLAGE INDUSTRIES BOARD, BBSR	BIRAJA SANKAR PATNAIK VS	// 0 //	
495	D-WP(C)/38902/2025	BINMAYEE PRADHAN VS STATE OF ODISHA	Subham Sharma VS	// 0 //	AOD20220003503C202500006
496	D-WP(C)/38903/2025	BASANTI MAJHI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
497	D-WP(C)/38904/2025	BANKE BIHARI BIDYADHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
498	D-WP(C)/38905/2025	SURYAKANTI SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
499	D-WP(C)/38906/2025	DIBAKAR BISWAL	ACHYUTANANDA PATTANAIAK	//	

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		VS	VS	()	
		UNION OF INDIA		//	
500	D-WP(C)/38907/2025	SANJAY NAYAK	SANJIB MOHANTY	//	
		VS	VS	()	
		OUAT, BBSR		//	
501	D-WP(C)/38908/2025	RASMITA PRADHAN	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ORISSA		//	
502	D-WPCRL/29087/2025	SARITA NAYAK	BIJAYA KUMAR PARIDA 2	JANKIA P.S. /297 /2025	AOD20220001998C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WPCRL/29091/2025	RANJAN KUMAR DAS	AMIYA KUMAR MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/28993/2025	BASANT KUMAR PANDA	RAKESH KUMAR MALLICK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/29002/2025	SOUMENDRA SAMAL	BIBEKANANDA MAHAPATRA	BARBIL /154 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/29003/2025	MANORANJAN SWAIN	JAYANTA KUMAR MAJHI	NILGIRI /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/29004/2025	AJAY KUMAR MALIK	PRAFULLA KUMAR BISWAL	AUL /58 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/29006/2025	AJAY BHOI	ARUPANANDA GOSWAMY	SATYABADI /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/29008/2025	RABI MAHURI @ RABINDRA MAHURI	JAYANTA KUMAR MAJHI	BALIAPAL /237 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/29011/2025	BIPLABA KUMAR DAS	MOHENDRA DALAI	BRAHMAGIRI /350 /2025	
		VS	VS	()	

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511	D-ABLAPL/29019/2025	STATE OF ODISHA RABINDRANATH SINKU VS	BHARAT JALLI VS	// KEONJHAR TOWN /613 /2025 ()	AOD20240000581C202500134
512	D-ABLAPL/29020/2025	STATE OF ODISHA SK.KUNA @ SK.GANIRUDDIN VS	JAYANTA KUMAR MAJHI VS	// SINGLA /115 /2025 ()	
513	D-ABLAPL/29022/2025	STATE OF ODISHA ASHRUMOCHAN PRADHAN @ HAPPY VS	ABHISIDDHANTA SAHOO VS	// KANAS /188 /2025 ()	AOR20220000014C202500043
514	D-ABLAPL/29023/2025	STATE OF ODISHA SAGAR KUMAR SAHANI @ AMAR KUMAR SAHANI VS	AMITAV TRIPATHY VS	// PHULBANI SADAR /209 /2023 ()	
515	D-ABLAPL/29024/2025	STATE OF ODISHA HASIGUL BIBI VS	BIBHUTI RANJAN MOHANTY VS	// JALESWAR /334 /2025 ()	
516	D-ABLAPL/29026/2025	STATE OF ODISHA DHANANJAY NAYAK VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /243 /2025 ()	
517	D-ABLAPL/29028/2025	STATE OF ODISHA NIBAS GARDIA VS	SAMARENDRA BAHADUR VS	// HEMGIR /283 /2024 ()	
518	D-ABLAPL/29029/2025	STATE OF ODISHA SAMIR PATEL VS	SAMARENDRA BAHADUR VS	// LEPHRIPADA /193 /2025 ()	
519	D-ABLAPL/29033/2025	STATE OF ODISHA KANU PANGI VS	MANORANJAN PADHY VS	// NANDAPUR /121 /2022 ()	AOD20220003086C202500138
520	D-ABLAPL/29034/2025	STATE OF ODISHA MALATI SINGH VS	MANORANJAN DAS VS	// JATNI P.S. /331 /2025 ()	AOR20220000053C202500101
521	D-ABLAPL/29036/2025	STATE OF ODISHA MANAS NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// // ()	AOR20250000001C202500053

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522	D-ABLAPL/29037/2025	SAROSE KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KEONJHAR TOWN /245 /2025 () //	
523	D-ABLAPL/29038/2025	TANYA SAROSE NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KEONJHAR TOWN /245 /2025 () //	
524	D-ABLAPL/29041/2025	R. HARICHARAN VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	BERHAMPUR SADAR /406 /2025 () //	
525	D-ABLAPL/29044/2025	PRATAP KESHARI MAJHI@BABUNI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /468 /2025 () //	AOR20220001648C202500104
526	D-ABLAPL/29045/2025	BUDHIA ROUT VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BARANGA /470 /2025 () //	
527	D-ABLAPL/29046/2025	SACHIDANANDA BEHERA @ SACHI BEHERA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	TANGI (KHURDA) /617 /2025 () //	
528	D-ABLAPL/29047/2025	SITARAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
529	D-ABLAPL/29057/2025	MURSIT ALLI SAHA @ MURSHID VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /162 /2025 () //	
530	D-ABLAPL/29058/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BARI RAMCHANDRAPUR /16 /2025 () //	
531	D-ABLAPL/29066/2025	AJIT BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JEYPORE TOWN /227 /2025 () //	
532	D-ABLAPL/29069/2025	RAJESH SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /544 /2025 () //	
533	D-ABLAPL/29072/2025	SHANKAR GOUDA	SUJIT KUMAR PATNAIK	K.NUAGAON /436 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/29073/2025	ANUPAM PATNAIK	PARTHA SARATHI DAS	KEONJHAR TOWN /417 /2023	AOD20240000364C202500170
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/29075/2025	BIPIN KUMAR SAHU	SUJIT KUMAR PATTNAIK	GOPALPUR /230 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/29082/2025	MUKESH KUMAR BEHERA @ MUKESH KU. BEHERADURGA PRASANNA MISHRA		HANDAPA /321 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/29084/2025	HEMANT MUDULI	PRAKASH KUMAR DALAI	DELANGA /323 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/29085/2025	SUBHAJIT BARIK	AMLAN SHAKTI PAUL	KHURDA MODEL /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/29086/2025	SIDDHARTHA SUBRAT BHOI	JULU KHANSAMA	DHENKANAL TOWN /444 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/29101/2025	ASHOK MOHARANA @ ASHOK LENKA	CHHABI BEHERA	CHOUDWAR /550 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/29102/2025	S. KRISHNA REDDY @ SINIPINI KRISHNA REDDY	JYOTIRMAYA SAHOO	DIGAPAHANDI /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/29113/2025	SARAT CHANDRA PRADHAN @ SARAT PRADHAN	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/29116/2025	SUSANTA KUMAR DAS	GAJENDRANATH ROUT	KUJANGA /331 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/29124/2025	SK. JAHANGIR	LAGNAJIT PATTNAIK	SIMULIA /329 /2025	
		VS	VS	()	

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545	D-ABLAPL/29125/2025	STATE OF ODISHA HARIHAR MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()	AOR20220001236C202500004
546	D-ABLAPL/29126/2025	STATE OF ODISHA RATHA NAG VS	SAILABALA JENA VS	// LATHOR /125 /2025 ()	
547	D-ABLAPL/29127/2025	STATE OF ODISHA RANJULATA SAHOO VS	BHABANI SANKAR MISHRA VS	// / /0 ()	
548	D-ABLAPL/29130/2025	STATE OF ODISHA RANJUBALA SAMAL VS	MOHAN CHARAN BEHERA VS	// BHOGRAI /267 /2025 ()	
549	D-ABLAPL/29142/2025	STATE OF ODISHA DUSMANTA BEHERA @ SAHOO VS	JUGALA KISHORE PANDA VS	// PARJANG /412 /2025 ()	
550	D-ABLAPL/29144/2025	STATE OF ODISHA SANATAN MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()	AOR20220001236C202500007
551	D-ABLAPL/29146/2025	STATE OF ODISHA MINATI @ REKHA MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()	AOR20220001236C202500005
552	D-ABLAPL/29148/2025	STATE OF ODISHA BASANTI MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()	AOR20220001236C202500006
553	D-ABLAPL/29155/2025	STATE OF ODISHA BADAL CHANDRA DAS VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500017
554	D-ABLAPL/29156/2025	STATE OF ODISHA MANAS RANA ALIAS MANAS KUMAR RANA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500226
555	D-ABLAPL/29160/2025	STATE OF ODISHA SATYABHAMA MUDULI VS	SATYA NARAYAN MISHRA VS	// // ()	AOR20220001615C202500184
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/29162/2025	LAXMIDHAR MOHANTY VS STATE OF ODISHA	PITAMBAR BEHERA VS	// () //	AOR20220003697C202500023

	MATA/ /	MP		524/2025
27	D-MATA/38758/2025	SABITA PANI	ASHOK DAS	
	MATA/ /	MP		525/2025
28	D-MATA/36902/2025	MANASA KUMAR SATPATHY	NIRANJAN SINGH (1)	
	MATA/ /	MP		526/2025
29	D-MATA/38775/2025	SMRUTILEKHA BEHERA	DR. JANMEJAYA RAY	
	MATA/ /	MP		527/2025
30	D-FAO/328/2020	JUNIOR ENGINEER/JUNIOR MANAGER, M/S. SCS CORP		
	FAO/328/2020	MP		833/2025
31	D-FAO/471/2017	SUSANTA KU.NANDA	M/S.GAUTAM MISRA M/S. PRANAB KU. PASAYAT M.BEHERA	
	FAO/471/2017	MP		834/2025
32	D-BLAPL/13354/2025	DEBASIS SAHOO @ BAPI		
	BLAPL/4771/2025	MP		960/2025
33	D-BLAPL/27843/2025	SELENTINA RAITA	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		961/2025
34	D-BLAPL/27845/2025	LUSIAN RAITA	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		962/2025
35	D-BLAPL/27847/2025	ISAK RAITA	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		963/2025
36	D-BLAPL/27500/2025	SUMANT RAITA	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		964/2025
37	D-BLAPL/27502/2025	MADHU MAJHI @ MARTINA	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		965/2025
38	D-BLAPL/27506/2025	RABI MAJHI	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		966/2025
39	D-BLAPL/28046/2025	AJAYA MAJHI	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		967/2025
40	D-BLAPL/28047/2025	KASTAN @ KASTANTIN MAJHI	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		968/2025
41	D-BLAPL/28048/2025	SIMAN RAITA	ASHIS KUMAR MISHRA	
	BLAPL/ /	MP		969/2025
42	D-BLAPL/11105/2023	NAKULA DEBARPALLI		
	BLAPL/11105/2023	MP		970/2025
43	D-CRLREV/26669/2025	PINAK BHUSAN MISHRA	RAMANI KANTA PATTANAIK	
	CRLREV/ /	MP		1023/2025
44	D-CRLREV/22802/2025	PRAMOD KUMAR NAIK	SURYAKANTA DWIBEDI	
	CRLREV/452/2025	MP		1024/2025
45	D-CRLREV/29014/2025	MANJULA JENA	KARTIK CHANDRA TRIPATHY	
	CRLREV/ /	MP		1025/2025
46	D-CRLREV/29014/2025	MANJULA JENA	KARTIK CHANDRA TRIPATHY	
	CRLREV/ /	MP		1026/2025
47	D-CRLREV/29016/2025	MANJULA JENA	KARTIK CHANDRA TRIPATHY	
	CRLREV/ /	MP		1027/2025
48	D-CRLREV/29016/2025	MANJULA JENA	KARTIK CHANDRA TRIPATHY	
	CRLREV/ /	MP		1028/2025
49	D-CRLREV/26075/2025	SOURAV MISHRA	MANOJ KUMAR MOHANTY	
	CRLREV/ /	MP		1029/2025
50	D-CRLREV/28498/2025	JIMUTA BAHAN PATTNAIK	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		1030/2025
51	D-CRLREV/28115/2025	MAHANI MOHARANA	PURNA CHANDRA MOHARANA	
	CRLREV/675/2025	MP		1031/2025
52	D-CRLREV/29071/2025	N.PRAVAT @ N.PRABHAT KUMAR CHOUDHURY@PRABHAT KUMAR CHOUDHURY		
	CRLREV/ /	MP		1032/2025
53	D-CRLREV/29095/2025	CHUNILAL BHOWMIK	MALAYA KUMAR MISHRA	
	CRLREV/ /	MP		1033/2025
54	D-CRLREV/29094/2025	MANAS PATRA	BISWARANJAN DALAI	
	CRLREV/ /	MP		1034/2025
55	D-CRLREV/26540/2025	DHANANJAY MOHANTY	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1035/2025
56	D-CRLREV/29094/2025	MANAS PATRA	BISWARANJAN DALAI	
	CRLREV/ /	MP		1036/2025
57	D-CRLREV/26557/2025	DHANANJAY MOHANTY	DEBI PRASAD DHAL	
	CRLREV/ /	MP		1037/2025

58	D-CRLREV/29145/2025 CRLREV/ /	MADHUSMITA NAYAK MP	JAJATI KESHARI KHUNTIA	1038/2025
59	D-CRLREV/29152/2025 CRLREV/ /	RANJAN KUMAR PRADHAN MP	LALATENDU SAMANTARAY	1039/2025
60	D-CRLREV/29152/2025 CRLREV/ /	RANJAN KUMAR PRADHAN MP	LALATENDU SAMANTARAY	1040/2025
61	D-RSA/34318/2025 RSA/ /	RAI ANANDAM MP	SOUBHAGYA KUMAR DASH	1350/2025
62	D-RSA/5675/2025 RSA/112/2025	NARAYAN BARIK MP	KEDAR KUMAR DASH	1351/2025
63	D-RSA/38680/2025 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	1352/2025
64	D-RSA/38680/2025 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	1353/2025
65	D-RSA/26701/2025 RSA/ /	MADAN NAIK MP	BYOMOKESH SAHOO	1354/2025
66	D-RSA/38680/2025 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	1355/2025
67	D-RSA/38680/2025 RSA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	1356/2025
68	D-RSA/48316/2024 RSA/429/2024	BHOJARAJ SAHOO MP	BAIBASWATA PANIGRAHI	1357/2025
69	D-RSA/48316/2024 RSA/429/2024	BHOJARAJ SAHOO MP	BAIBASWATA PANIGRAHI	1358/2025
70	D-RSA/48316/2024 RSA/429/2024	BHOJARAJ SAHOO MP	BAIBASWATA PANIGRAHI	1359/2025
71	D-RSA/38885/2025 RSA/ /	NIROD MAHAKUD MP	AMIT PRASAD BOSE	1360/2025
72	D-CMP/38127/2025 CMP/1485/2025	GOURIMANI DAS MP	ALOK KUMAR MOHANTY	1553/2025
73	D-CMP/38542/2025 CMP/ /	MINATI KUMARI PANDA MP	SOUBHAGYA SWAIN	1554/2025
74	D-CMP/35977/2025 CMP/1423/2025	KRUSHNA CHANDRA MOHAPATRA MP	NIROD KUMAR SAHU	1555/2025
75	D-CMP/38705/2025 CMP/ /	ANNAPURNA PRAHARAJ MP	LINGARAJ SARANGI	1556/2025
76	D-CMP/32343/2025 CMP/1251/2025	SASHIKALA PATEL MP	BYOMOKESH SAHOO	1557/2025
77	D-CMP/38828/2025 CMP/ /	HEMANTA KUMAR PUROHIT MP	AMIYA KUMAR MISHRA	1558/2025
78	D-CMP/38833/2025 CMP/ /	SUBASH CHANDRA NAIK MP	AMIT PRASAD BOSE	1559/2025
79	D-CMP/38860/2025 CMP/ /	RABINDRA MALLIK MP	SUVALAXMI DEVI	1560/2025
80	D-CMP/38860/2025 CMP/ /	RABINDRA MALLIK MP	SUVALAXMI DEVI	1561/2025
81	D-CMP/38872/2025 CMP/ /	SACHIKANTA PATRA MP	SATYABADI MANTRY	1562/2025
82	D-CMP/38878/2025 CMP/ /	SUBASH CHANDRA NAIK MP	AMIT PRASAD BOSE	1563/2025
83	D-ABLAPL/19940/2025 ABLAPL/8183/2025	HARIHAR LENKA MP		1736/2025
84	D-ABLAPL/23513/2025 ABLAPL/9325/2025	MIHIR RANJAN PATTANAYAK @ TULU BABA MP	DINESH KUMAR TRIPATHY, C.DHAL	1737/2025
85	D-ABLAPL/12191/2025 ABLAPL/5221/2025	TAPAS KUMAR SAHU MP		1738/2025
86	D-ABLAPL/17577/2025 ABLAPL/7217/2025	BICHITRA JENA MP	M/S ABHISIDDHANTA SAHOO	1739/2025
87	D-ABLAPL/17579/2025 ABLAPL/7069/2025	SUDAM PRADHAN MP	M/S ABHISIDDHANTA SAHOO	1740/2025
88	D-ABLAPL/16682/2025 ABLAPL/6667/2025	JAGABANDHU JENA MP		1741/2025
89	D-ABLAPL/22472/2025	DINESH KUMAR BAL		

	ABLAPL/8807/2025	MP		1742/2025
90	D-ABLAPL/25066/2025	RENAT HANSDAH		
	ABLAPL/9789/2025	MP		1743/2025
91	D-ABLAPL/24233/2025	BHADA MAJHI		
	ABLAPL/9604/2025	MP		1744/2025
92	D-ABLAPL/24234/2025	DUKHIRAM MAJHI	PRATAP CHANDRA MISHRA	
	ABLAPL/9671/2025	MP		1745/2025
93	D-ABLAPL/16708/2025	SRIMANTA KUMAR MAJHI		
	ABLAPL/6880/2025	MP		1746/2025
94	D-ABLAPL/24372/2025	SK. KHAIJAN @ SK. FAIJAN		
	ABLAPL/9526/2025	MP		1747/2025
95	D-ABLAPL/16711/2025	PRASHANT KUMAR PARIDA		
	ABLAPL/6887/2025	MP		1748/2025
96	D-MACA/38535/2025	SACHITRA DAS	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2275/2025
97	D-MACA/38536/2025	KAPILESWAR RAITA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2276/2025
98	D-MACA/38744/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE COI KHA	ANAND KURDA	
	MACA/ /	MP		2277/2025
99	D-MACA/38764/2025	CHOLAMANDALAM MS GENERAL INSURANCE COLLECTOR	ANAND KURDA	
	MACA/ /	MP		2278/2025
100	D-CRLA/25/2021	KHETRA @ KHETRABASI DEHURY	JULU KHANSAMA, DEEPAK KUMAR PANDA, MANGU NANDY	
	CRLA/25/2021	MP		2572/2025
101	D-CRLA/17486/2024	BIRANCHI BEHERA	APARESH BHOI	
	CRLA/579/2024	MP		2573/2025
102	D-CRLMC/22819/2025	SUDARSAN MAJHI @ MAJHI SUDARSAN@M.SUDARSAN		
	CRLMC/2887/2025	MP		2651/2025
103	D-CRLMC/29012/2025	BHARAT SUNDARAY @ BHARAT SUNDARAY	PRANAYA KUMAR DASH	
	CRLMC/ /	MP		2652/2025
104	D-CRLMC/29013/2025	AVINASH JENA	KARTIK CHANDRA TRIPATHY	
	CRLMC/ /	MP		2653/2025
105	D-CRLMC/20106/2025	LAKSHMAN ROUT	BHOLANATH SAHA	
	CRLMC/2578/2025	MP		2654/2025
106	D-CRLMC/29015/2025	MANJULA JENA	KARTIK CHANDRA TRIPATHY	
	CRLMC/ /	MP		2655/2025
107	D-CRLMC/4702/2025	A.CHANDRA SEKHAR @ CHINU		
	CRLMC/679/2025	MP		2656/2025
108	D-CRLMC/29063/2025	DURGA PRASAD SAMAL	OM SWARUP	
	CRLMC/ /	MP		2657/2025
109	D-CRLMC/27793/2025	MANASH@BIKASH DALEI@BIKASH DALAI		
	CRLMC/3641/2025	MP		2658/2025
110	D-CRLMC/27791/2025	NARESH DALAI@NARESH DALEI		
	CRLMC/3640/2025	MP		2659/2025
111	D-CRLMC/29068/2025	BIRANCHI SHANKAR GOKHURA	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		2660/2025
112	D-CRLMC/24649/2025	SUNI@SUNITA MOHANTY		
	CRLMC/3216/2025	MP		2661/2025
113	D-CRLMC/29081/2025	BINOD NAIK	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2662/2025
114	D-CRLMC/29096/2025	MAHENDRA KUMAR NAYAK	SATYA RANJAN MULIA	
	CRLMC/ /	MP		2663/2025
115	D-CRLMC/29090/2025	ASISH KUMAR PATRA	ASHOK DAS	
	CRLMC/ /	MP		2664/2025
116	D-CRLMC/334/2021	SAUBHAGYA KUMAR SWAIN		
	CRLMC/334/2021	MP		2665/2025
117	D-CRLMC/27974/2025	CHANDAN SAHOO	RAJKISHORE SWAIN	
	CRLMC/ /	MP		2666/2025
118	D-CRLMC/29131/2025	SIDHANTA KHATUA	AMITAV TRIPATHY	
	CRLMC/ /	MP		2667/2025
119	D-CRLMC/29132/2025	CHITTARANJAN ROUT	CHIRANJIB ROUT	
	CRLMC/ /	MP		2668/2025
120	D-CRLMC/29136/2025	MIR KHATUA @ MIR IBRAHIM	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		2669/2025

121	D-CRLMC/29141/2025 CRLMC/ /	DR. ROHIT KUMAR KUNDU MP	DURGESH NARAYAN RATH	2670/2025
122	D-CRLMC/29140/2025 CRLMC/ /	SANTOSH KUMAR NIMALA MP	TUKUNA KUMAR MISHRA	2671/2025
123	D-CRLMC/29161/2025 CRLMC/ /	RAJESH KUMAR TANTIA MP	GOPAL PRASAD JENA	2672/2025
124	D-CRLMC/29161/2025 CRLMC/ /	RAJESH KUMAR TANTIA MP	GOPAL PRASAD JENA	2673/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3920/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A,	3921/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A,	3922/2025
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A,	3923/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A,	3924/2025
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3925/2025
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3926/2025
132	D-WA/38503/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3927/2025
133	D-WA/38503/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3928/2025
134	D-WA/38670/2025 WA/ /	MOHAN CHANDRA MOHAKUD MP	SOURAV SUMAN BHUYAN	3929/2025
135	D-WA/38670/2025 WA/ /	MOHAN CHANDRA MOHAKUD MP	SOURAV SUMAN BHUYAN	3930/2025
136	D-WA/38675/2025 WA/ /	BAIDHAR BEHERA MP	SHYAM SUNDAR CHHUALSINGH	3931/2025
137	D-WA/557/2022 WA/557/2022	STATE OF ODISHA MP	SR.S.C.(S. AND M.E.), RANJAN KUMAR NAYAK	3932/2025
138	D-WA/38671/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3933/2025
139	D-WA/38671/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3934/2025
140	D-WP(C)/34291/2025 WP(C)/23859/2025	K VIJAYA KUMAR MP	SHREYAN DAS	16550/2025
141	D-WP(C)/35034/2025 WP(C)/24468/2025	PARSURAM SAHOO MP		16551/2025
142	D-WP(C)/38526/2025 WP(C)/26201/2025	PREETAM CHANDRA PRADHAN MP	SUJATA JENA	16552/2025
143	D-WP(C)/29235/2025 WP(C)/20380/2025	PABITRA KUMAR MAJHI MP	JAGDISH BISWAL	16553/2025
144	D-WP(C)/38531/2025 WP(C)/ /	GANESH KUMAR JANI @ GANESH KUMAR MP	CHUNTA RANJAN LENKA	16554/2025
145	D-WP(C)/38237/2025 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, S.P.C	16555/2025
146	D-WP(C)/38532/2025 WP(C)/ /	POKHARA SALHE GRAMAPANCHAYATA MP	BATWARSANGH, MAHARATHA	16556/2025
147	D-WP(C)/38537/2025 WP(C)/ /	PARAMARAPUR GRAMAPANCHAYAT STA MP	BRISWAN, MAHARATHA	16557/2025
148	D-WP(C)/38239/2025 WP(C)/ /	JEEBAN MUKHI MP	ANJAN KUMAR BISWAL	16558/2025
149	D-WP(C)/38540/2025 WP(C)/ /	BLOCK MISSION SHAKTI, MAHASANGH, MP	BRISWAN, MAHARATHA	16559/2025
150	D-WP(C)/38539/2025 WP(C)/ /	SAMA SINGHA GRAMAPANCHAYAT STA MP	BRISWAN, MAHARATHA	16560/2025
151	D-WP(C)/38241/2025 WP(C)/ /	ARNAPURNA BEHERA MP	SARAT KUMAR BEHERA	16561/2025
152	D-WP(C)/27986/2025	ARUNDHATI SAMAL	MAHESWAR MOHANTY	

	WP(C)/19942/2025	MP		16562/2025
153	D-WP(C)/34499/2025 WP(C)/ /	NIRMAL CHANDRA PATTANAIAK MP	SUBHRANSU BHUSAN MOHANTY	16563/2025
154	D-WP(C)/38543/2025 WP(C)/ /	RAGHUNATH PATI GPLF, JHARSUGUDA MP	BISWARANJAN MAHARATHA	16564/2025
155	D-WP(C)/38544/2025 WP(C)/ /	BLOCK STARIYA MAHASANGHA, LAIKER MP	BISWARANJAN MAHARATHA	16565/2025
156	D-WP(C)/38545/2025 WP(C)/ /	MISSION SHAKTI MAHASANGHA JHARIGUDA MP	BLOCK CHANDRAPUR MP	16566/2025
157	D-WP(C)/38547/2025 WP(C)/ /	BLOCK STARIYA SHAKTI MAHASANGH, MP	BISWARANJAN MAHARATHA	16567/2025
158	D-WP(C)/38546/2025 WP(C)/ /	JHIRLAPALI GRAMPANCHAYAT STARIYA MP	BISWARANJAN MAHARATHA	16568/2025
159	D-WP(C)/38549/2025 WP(C)/ /	MISSION SHAKTI MAHASANGHA CHANDARA MP	ARANDA BLOCK, NABEHPUR	16569/2025
160	D-WP(C)/38551/2025 WP(C)/ /	BLOCK STARIYA ADARSHA MAHASANGH MP	BISWARANJAN MAHARATHA	16570/2025
161	D-WP(C)/38550/2025 WP(C)/ /	KELDAMAL GPLF, JHARSUGUDA MP	BISWARANJAN MAHARATHA	16571/2025
162	D-WP(C)/22861/2025 WP(C)/17241/2025	REBATI BEHERA MP	DILLIP KUMAR MOHAPATRA	16572/2025
163	D-WP(C)/38552/2025 WP(C)/26250/2025	DR. SRADHANANDA ROUT MP	AVIJIT MISHRA	16573/2025
164	D-WP(C)/24731/2025 WP(C)/18179/2025	RANJIT KUMAR NAYAK MP	DILLIP KUMAR MOHAPATRA	16574/2025
165	D-WP(C)/22338/2025 WP(C)/16273/2025	JAGADISH RANA MP	DILLIP KUMAR MOHAPATRA	16575/2025
166	D-WP(C)/22842/2025 WP(C)/16588/2025	K. HEMANTA PRADHAN MP	DILLIP KUMAR MOHAPATRA	16576/2025
167	D-WP(C)/22726/2025 WP(C)/16839/2025	JAYARAM BEHERA MP	DILLIP KUMAR MOHAPATRA	16577/2025
168	D-WP(C)/22333/2025 WP(C)/16284/2025	RAJAT KUMAR PRADHAN MP	DILLIP KUMAR MOHAPATRA	16578/2025
169	D-WP(C)/22737/2025 WP(C)/16460/2025	NARESH KUMAR MAHANANDA MP	DILLIP KUMAR MOHAPATRA	16579/2025
170	D-WP(C)/38243/2025 WP(C)/ /	BANGRA GRAM PANCHAYAT SATRIYA MP	MAHANTA KUMAR MAHANTA	16580/2025
171	D-WP(C)/22745/2025 WP(C)/16557/2025	ARUN KUMAR ROUTA MP	DILLIP KUMAR MOHAPATRA	16581/2025
172	D-WP(C)/22751/2025 WP(C)/17311/2025	CHARUSMITA PARIDA MP	DILLIP KUMAR MOHAPATRA	16582/2025
173	D-WP(C)/24744/2025 WP(C)/18413/2025	NIHAR RANJAN BARIK MP	DILLIP KUMAR MOHAPATRA	16583/2025
174	D-WP(C)/31007/2025 WP(C)/21767/2025	SWAGATIKA SAHOO MP	DILLIP KUMAR MOHAPATRA	16584/2025
175	D-WP(C)/38554/2025 WP(C)/ /	SUBHAS CHANDRA PARIDA MP	JASHOBANTA DASH	16585/2025
176	D-WP(C)/38244/2025 WP(C)/ /	SHREE SHAKTI BLOCK FEDERATION, KORAPUT MP	RAJIV KUMAR MAHANTA	16586/2025
177	D-WP(C)/25443/2025 WP(C)/18455/2025	JANAKIBALLAVA PANDA MP	DAYANANDA MOHAPATRA, GYANARANJAN MAHAPATRA	16587/2025
178	D-WP(C)/38573/2025 WP(C)/ /	MAHEMUDA BEGUM MP	JASHOBANTA DASH	16588/2025
179	D-WP(C)/38574/2025 WP(C)/ /	PRAVAKAR JENA MP	AMIT PRASAD BOSE	16589/2025
180	D-WP(C)/38245/2025 WP(C)/ /	OMM SAI BLOCK LEVEL FEDERATION MP	RAJIV KUMAR MAHANTA	16590/2025
181	D-WP(C)/38582/2025 WP(C)/ /	UNION OF INDIA MP	PRATIMA NAYAK	16591/2025
182	D-WP(C)/38246/2025 WP(C)/ /	BARAPADA GRAM PANCHAYAT SATRIYA MP	MAHANTA KUMAR MAHANTA	16592/2025
183	D-WP(C)/38586/2025 WP(C)/ /	UNION OF INDIA, GENERAL MANAGER, MP	EAST COAST RAILWAY, KHORDHA	16593/2025

184	D-WP(C)/38589/2025 WP(C)/ /	POLAMA PANCHAYAT STARIYA, MAHILADRA PRASANTA KUMAR MISHRA MP	16594/2025
185	D-WP(C)/38592/2025 WP(C)/ /	NUAGADA GRAM PANCHAYAT STARIYA DR. PRASANTA KUMAR MISHRA MP	16595/2025
186	D-WP(C)/38695/2023 WP(C)/38695/2023	SATYABRATA DHIR SUMITRA MOHANTY MP	16596/2025
187	D-WP(C)/38247/2025 WP(C)/ /	RANAPUR GRAM PANCHAYAT SATRIYA MAHESWARI MAHANTA MP	16597/2025
188	D-WP(C)/38595/2025 WP(C)/ /	SINGARI PANCHAYAT STARIYA, MAHILADRA PRASANTA KUMAR MISHRA MP	16598/2025
189	D-WP(C)/38596/2025 WP(C)/ /	NARAYANPUR PANCHAYAT STARIYA, MAHILADRA PRASANTA KUMAR MISHRA MP	16599/2025
190	D-WP(C)/38599/2025 WP(C)/ /	SWARNAPRAVA RATH ANAND PRAKASH DAS MP	16600/2025
191	D-WP(C)/38248/2025 WP(C)/ /	MAA BIRAJA FEDERATION RAJIV KUMAR MAHANTA MP	16601/2025
192	D-WP(C)/38600/2025 WP(C)/ /	K.SINGHPUR BLOCK LEVEL MISSION SHABRI FEDERATION KUNJA SUNDAR MISHRA MP	16602/2025
193	D-WP(C)/18732/2022 WP(C)/18732/2022	PARESH KUMAR PANDA SUKANTA KUMAR DALAI MP	16603/2025
194	D-WP(C)/20054/2025 WP(C)/13801/2025	GORACHAND MURMU KSHIROD KUMAR ROUT MP	16604/2025
195	D-WP(C)/35596/2025 WP(C)/25060/2025	NRUSINGHA TRIPATHY ACHYUTA NANDA ROUTRAY MP	16605/2025
196	D-WP(C)/13299/2014 WP(C)/13299/2014	M/S.MOHAPATRA BINDER M/S.R.K.MOHANTY MP	16606/2025
197	D-WP(C)/38602/2025 WP(C)/ /	MAA SAMATESWARI FEDERATION, KOKABHAWA, KANHA SUNDAR MARATHA MP	16607/2025
198	D-WP(C)/38250/2025 WP(C)/ /	MAA GAYATRI MAHASANGHA RAJIV KUMAR MAHANTA MP	16608/2025
199	D-WP(C)/38605/2025 WP(C)/ /	PHAKIR CHARAN JENA UPENDRA KUMAR SAMAL MP	16609/2025
200	D-WP(C)/38607/2025 WP(C)/ /	INDUPUR GRAM PANCHAYAT STARIYA DR. PRASANTA KUMAR MISHRA MP	16610/2025
201	D-WP(C)/38251/2025 WP(C)/ /	GRAM PANCHAYAT SATRIYA MAHASANGHA RAJIV KUMAR MAHANTA MP	16611/2025
202	D-WP(C)/38610/2025 WP(C)/ /	DHAMANIPANGA PANCHAYAT STARIYADRA PRASANTA KUMAR MISHRA MP	16612/2025
203	D-WP(C)/22540/2020 WP(C)/22540/2020	ASHOK KUMAR NAYAK BUDHADEV ROUTRAY MP	16613/2025
204	D-WP(C)/20707/2025 WP(C)/14257/2025	PURNIMA NAYAK ABHISEK MOHANTY MP	16614/2025
205	D-WP(C)/35729/2025 WP(C)/ /	PURANDAR PADHI KUNJA SUNDAR DAS MP	16615/2025
206	D-WP(C)/38303/2025 WP(C)/ /	PRIYABRATA DEBATA RANJAN KUMAR ROUT MP	16616/2025
207	D-WP(C)/38615/2025 WP(C)/ /	NAIRA GRAM PANCHAYAT STARIYA SANDHIA PRASANTA KUMAR MISHRA MP	16617/2025
208	D-WP(C)/38614/2025 WP(C)/ /	MAECHHELI GRAMA PANCHAYAT LEVELAHILDETRON NAY AGARH MP	16618/2025
209	D-WP(C)/38619/2025 WP(C)/ /	KHARIGUDA PANCHAYAT STARIYA MAHILADRA PRASANTA KUMAR MISHRA MP	16619/2025
210	D-WP(C)/38623/2025 WP(C)/ /	DIMIRIYA GRAM PANCHAYAT STARIYA , DR. PRASANTA KUMAR MISHRA MP	16620/2025
211	D-WP(C)/15834/2024 WP(C)/8707/2024	PARESH KUMAR PANDA SUKANTA KUMAR DALAI MP	16621/2025
212	D-WP(C)/38407/2025 WP(C)/ /	NARASINGHPUR G.P.L.F RAJIV KUMAR MAHANTA MP	16622/2025
213	D-WP(C)/38625/2025 WP(C)/ /	KARLAGHATI PANCHAYAT STARIYA MAHILADRA PRASANTA KUMAR MISHRA MP	16623/2025
214	D-WP(C)/38626/2025 WP(C)/ /	MAA PATAKHANDA, BLOCK LEVEL FEDERATION, BAL SAGUDA, KANDHAMAL MP	16624/2025
215	D-WP(C)/38627/2025	KRISHNA CHANDRA BARAL PRINCE PATNAIK	

	WP(C)/26239/2025	MP		16625/2025
216	D-WP(C)/38629/2025 WP(C)/ /	BIRANCHI MAJHI MP	KABIRAJ PRADHAN	16626/2025
217	D-WP(C)/38630/2025 WP(C)/ /	RUPALI DHAL MP	BADRINARAYAN PANDA	16627/2025
218	D-WP(C)/38410/2025 WP(C)/ /	PAHANGA G.P.L.F MP	RAJIV KUMAR MAHANTA	16628/2025
219	D-WP(C)/38628/2025 WP(C)/ /	PADMAPUR GRAM PANCHAYAT STARIYA MAHANSAN MP	DEBAPRASA, RAJIV KUMAR MISHRA	16629/2025
220	D-WP(C)/38631/2025 WP(C)/ /	SUKHA SANSAR, BLOCK LEVEL FEDERATION, KOLKATA MP	PRANJAY KUMAR SHUKANDHAMAL	16630/2025
221	D-WP(C)/38632/2025 WP(C)/ /	DOKI LAXMINARAYAN SUBUDHI MP	BADRINARAYAN PANDA	16631/2025
222	D-WP(C)/38633/2025 WP(C)/ /	MADHUBAN GRAM PANCHAYAT STARIYA SANGHANTA MP	DEBAPRASA, RAJIV KUMAR MISHRA	16632/2025
223	D-WP(C)/38634/2025 WP(C)/ /	KANDURI CHARAN PRADHAN MP	NITYANANDA BEHURIA	16633/2025
224	D-WP(C)/38635/2025 WP(C)/ /	SIRIGUDA PANCHAYAT STARIYA MAHANSAN MP	DEBAPRASA, RAJIV KUMAR MISHRA	16634/2025
225	D-WP(C)/38636/2025 WP(C)/ /	APARAJITA, BLOCK LEVEL FEDERATION, PRASANNABIKHU, K.NUAGAON, KANDHAMAL MP	PRASANNABIKHU, K.NUAGAON, KANDHAMAL	16635/2025
226	D-WP(C)/38637/2025 WP(C)/ /	RAJA BANTU MP	SASWAT KUMAR ROUT	16636/2025
227	D-WP(C)/38638/2025 WP(C)/ /	LIKITI PADAR GRAM PANCHAYAT STRIYA MAHANSAN MP	DEBAPRASA, RAJIV KUMAR MISHRA	16637/2025
228	D-WP(C)/38411/2025 WP(C)/ /	GRAM PANCHAYAT SATRIYA MAHANSAN MP	RAJIV KUMAR MAHANTA	16638/2025
229	D-WP(C)/27560/2025 WP(C)/19447/2025	LUXMI TEA CO PRIVATE LTD, KOLKATA MP	SOUMYA RANJAN MOHANTY, PRAFULLA KUMAR LENKA	16639/2025
230	D-WP(C)/38132/2023 WP(C)/38132/2023	ARUN KUMAR MOHAPATRA MP	TANMAY MISHRA	16640/2025
231	D-WP(C)/38639/2025 WP(C)/ /	SIBANI MISSION SHAKTI, BLOCK LEVEL FEDERATION, SAMUDIBANDHA, KANDHAMAL MP	MISSION SHAKTI, SAMUDIBANDHA, KANDHAMAL	16641/2025
232	D-WP(C)/38135/2023 WP(C)/38135/2023	MAHESWAR BADAJENA MP	TANMAY MISHRA	16642/2025
233	D-WP(C)/38560/2025 WP(C)/ /	M/S METRO BUILDERS (ORISSA) PVT LTDA MP	FRAAZ SUHAIL	16643/2025
234	D-WP(C)/38643/2025 WP(C)/ /	SACHITRA SAHOO MP	SUDARSAN BEHERA	16644/2025
235	D-WP(C)/38413/2025 WP(C)/ /	JINKIPADA GRAM PANCHAYAT LEVEL FEDERATION MP	KUMAR BISWAL	16645/2025
236	D-WP(C)/18101/2025 WP(C)/13000/2025	OM PRAKASH DAGA MP	SUDEEP KUMAR SARANGI	16646/2025
237	D-WP(C)/38414/2025 WP(C)/ /	KATIKATA G.P.L.F MP	RAJIV KUMAR MAHANTA	16647/2025
238	D-WP(C)/38415/2025 WP(C)/ /	SARAT GRAM PANCHAYAT LEVEL FEDERATION MP	KUMAR BISWAL	16648/2025
239	D-WP(C)/38419/2025 WP(C)/ /	MAA BIRAJA B.L.F MP	RAJIV KUMAR MAHANTA	16649/2025
240	D-WP(C)/38420/2025 WP(C)/ /	DATTAPUR G.P.L.F MP	RAJIV KUMAR MAHANTA	16650/2025
241	D-WP(C)/38647/2025 WP(C)/ /	KHUNTAKATA GRAM PANCHAYAT LEVEL FEDERATION, CPDA LAUTACK MP	SUBHADUTTA ROUTH	16651/2025
242	D-WP(C)/38421/2025 WP(C)/ /	KASPA G.P.L.F MP	RAJIV KUMAR MAHANTA	16652/2025
243	D-WP(C)/19150/2025 WP(C)/13778/2025	DR. ARABINDA PANDA MP	SUBHADUTTA ROUTH	16653/2025
244	D-WP(C)/38651/2025 WP(C)/ /	DWARIKA NATH BAGHEL MP	BITAS KUMAR SWAIN	16654/2025
245	D-WP(C)/38650/2025 WP(C)/ /	BHOGADA GRAM PANCHAYAT LEVEL FEDERATION, KUMAROKLAI MP	DEBAPRASA, RAJIV KUMAR MISHRA	16655/2025
246	D-WP(C)/22444/2021 WP(C)/22444/2021	SARAT CHADRA KANDI MP	KUNAL KUMAR SWAIN	16656/2025

247	D-WP(C)/38422/2025 WP(C)/ /	MAMATA SHAKTI SANCHAYIKA MAHASANGHA OF KOSAMBI GRAMA PANCHAYAT LEVEL FEDERATION, JAGATSI	ANGHARIPATHY MP	16657/2025
248	D-WP(C)/38657/2025 WP(C)/ /	KUSPANGI GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16658/2025
249	D-WP(C)/38662/2025 WP(C)/ /	DHARMESHWAR MAHASANGHA OF KOSAMBI GRAMA PANCHAYAT LEVEL FEDERATION, JAGATSI	MP	16659/2025
250	D-WP(C)/38664/2025 WP(C)/ /	BIJAY KUMAR BARIK	SUBHASREE MOHANTY MP	16660/2025
251	D-WP(C)/38668/2025 WP(C)/ /	BHASKAR MANIA	SUBHASREE MOHANTY MP	16661/2025
252	D-WP(C)/38665/2025 WP(C)/ /	JENAPADA GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16662/2025
253	D-WP(C)/38426/2025 WP(C)/ /	M/S KALPANA MANJARI BISWAL	KSHIROD KUMAR SAHOO MP	16663/2025
254	D-WP(C)/38678/2025 WP(C)/ /	RABINDRA MUNDARI	SUBHASREE MOHANTY MP	16664/2025
255	D-WP(C)/38679/2025 WP(C)/ /	GHANTIKHAL GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16665/2025
256	D-WP(C)/24900/2025 WP(C)/18184/2025	BHAWANI SANKAR NANDA	BIREN SANKAR TRIPATHY, KAISARUN NISHA MP	16666/2025
257	D-WP(C)/38683/2025 WP(C)/ /	ANANTA NARAYAN NAIK	SUBHASREE MOHANTY MP	16667/2025
258	D-WP(C)/33044/2025 WP(C)/23808/2025	NIRMAL CHANDRA DEWARI	RABINDRA KUMAR PATTANAIAK MP	16668/2025
259	D-WP(C)/38686/2025 WP(C)/ /	BIPIN BIHARI DEHURY	SUBHASREE MOHANTY MP	16670/2025
260	D-WP(C)/38687/2025 WP(C)/ /	KUMARPUR GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16671/2025
261	D-WP(C)/38689/2025 WP(C)/ /	SHAIKH AJHARUDDIN	SUBHASREE MOHANTY MP	16672/2025
262	D-WP(C)/38427/2025 WP(C)/ /	BIJAYA KUMAR SAHOO	PRAVASH CHANDRA MAHAPATRA MP	16673/2025
263	D-WP(C)/38691/2025 WP(C)/ /	SHREE GOPAL GOSALA, BARGARH	AMIT PRASAD BOSE MP	16674/2025
264	D-WP(C)/38673/2023 WP(C)/38673/2023	DEEPAK SINGH	BHASKAR CHANDRA PANDA MP	16675/2025
265	D-WP(C)/38693/2025 WP(C)/ /	TANGIAPADA GRAMA PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16676/2025
266	D-WP(C)/38692/2025 WP(C)/ /	SATHILO GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16677/2025
267	D-WP(C)/38695/2025 WP(C)/ /	SHREE GOPAL GOSALA, BARAGARH	AMIT PRASAD BOSE MP	16678/2025
268	D-WP(C)/38697/2025 WP(C)/ /	NARANAGADA GRAMA PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16679/2025
269	D-WP(C)/38698/2025 WP(C)/ /	GADASAHU GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16680/2025
270	D-WP(C)/38699/2025 WP(C)/ /	SHREE GOPAL GOSALA, BARAGARH	AMIT PRASAD BOSE MP	16681/2025
271	D-WP(C)/38428/2025 WP(C)/ /	MEENA MAHANANDA	JAGADIP SAHOO MP	16682/2025
272	D-WP(C)/38700/2025 WP(C)/ /	JANKIA GRAMA PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16683/2025
273	D-WP(C)/25466/2025 WP(C)/18167/2025	SOMO GOND @ GANDA	SATYAJIT MOHAPATRA (2) MP	16684/2025
274	D-WP(C)/38702/2025 WP(C)/ /	JAMALIGODA GRAM PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16685/2025
275	D-WP(C)/38704/2025 WP(C)/ /	GODIPADA GRAMA PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16686/2025
276	D-WP(C)/43720/2024 WP(C)/25594/2024	NALCO EMPLOYEES CENTRAL UNION, BSR	SUKANTA KUMAR DALAI MP	16687/2025
277	D-WP(C)/38708/2025 WP(C)/ /	KANPUR GRAMA PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16688/2025
278	D-WP(C)/38707/2025	GADABALABHADRAPUR PANCHAYAT LEVEL FEDERATION, KUMAR DALAI	MP	16688/2025

	WP(C)/ /	MP		16689/2025
279	D-WP(C)/38710/2025	ASHWINI KUMAR PRADHAN	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		16690/2025
280	D-WP(C)/38711/2025	ANLAJODI GRAM PANCHAYAT LEVEL FEDERATION	KUNWAR DALAI	
	WP(C)/ /	MP		16691/2025
281	D-WP(C)/32799/2025	M/S. KALI LOGISTICS AND INFRA TECH PVT. LTD.	DASHANNATHPUR	
	WP(C)/22947/2025	MP		16692/2025
282	D-WP(C)/38714/2025	TRISHAKTI MAHASANGHA BADAS GRAM PANCHAYAT LEVEL FEDERATION,	PURI	
	WP(C)/ /	MP		16693/2025
283	D-WP(C)/38715/2025	HAREKRUSHNA PARIDA	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		16694/2025
284	D-WP(C)/38716/2025	BIJIPUR PANCHAYAT PRAGATI SANGHA, PRKANTA KUMAR DALAI		
	WP(C)/ /	MP		16695/2025
285	D-WP(C)/38717/2025	SHIBAKAR MUDULI	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		16696/2025
286	D-WP(C)/38719/2025	GULUGUDA G.P.STARIYA SANGHA, RAYABR. PRASANTA KUMAR MISHRA		
	WP(C)/ /	MP		16697/2025
287	D-WP(C)/38718/2025	SAHOOPADA GRAM PANCHAYAT LEVEL FEDERATION,	PARIDALAI	
	WP(C)/ /	MP		16698/2025
288	D-WP(C)/38720/2025	TRISHAKTI MAHASANGHA OF TIRTOL GRAM PANCHAYAT LEVEL FEDERATION,	JAGATSINGHPUR	
	WP(C)/ /	MP		16699/2025
289	D-WP(C)/38723/2025	BALADIAMAL GRAM PANCHAYAT STARIBR. PRASANTA KUMAR MISHRA		
	WP(C)/ /	MP		16700/2025
290	D-WP(C)/38721/2025	UNION OF INDIA	SEPHALEE DAS	
	WP(C)/ /	MP		16701/2025
291	D-WP(C)/38722/2025	PANDIAKEERA GRAM PANCHAYAT LEVEL FEDERATION,	RURALAI	
	WP(C)/ /	MP		16702/2025
292	D-WP(C)/38727/2025	DASIGAON GRAM PANCHAYAT STARIYA SANGHA, AKTAKLAWAR MISHRA		
	WP(C)/ /	MP		16703/2025
293	D-WP(C)/38728/2025	KAPILESWARA MINING AND MINERALS PRA. BINDU KEONJHAR		
	WP(C)/ /	MP		16704/2025
294	D-WP(C)/38725/2025	SIREI GRAM PANCHAYAT LEVEL FEDERATION,	KUMAR DALAI	
	WP(C)/ /	MP		16705/2025
295	D-WP(C)/38436/2025	M/S ANJALI UDYOG	SATRUGHNA DASH (A)	
	WP(C)/ /	MP		16706/2025
296	D-WP(C)/38733/2025	M/S. OMM CORPORATION, KALAHANDI DEEPALI MAHAPATRA		
	WP(C)/ /	MP		16707/2025
297	D-WP(C)/38736/2025	DEDARA GRAM PANCHAYAT STARIYA SANGHA, KANTAKUMAR MISHRA		
	WP(C)/ /	MP		16708/2025
298	D-WP(C)/38737/2025	SUSIL KUMAR RAY	JANMEAJAYA DASH	
	WP(C)/ /	MP		16709/2025
299	D-WP(C)/38735/2025	MAA KUNJRSWARI SHAKTI SANCHAYIKASANKANTA MUNIAPANGHA, KANAS, PURI		
	WP(C)/ /	MP		16710/2025
300	D-WP(C)/38741/2025	JYOTIPRAVA MAHASANGHA OF KOLAR GRAM PANCHAYAT LEVEL FEDERATION,	JAGATSINGHPUR	
	WP(C)/ /	MP		16711/2025
301	D-WP(C)/38746/2025	HABASPUR GRAM PANCHAYAT STARIYA SANGHA, PRASANTA KUMAR MISHRA		
	WP(C)/ /	MP		16712/2025
302	D-WP(C)/38751/2025	DAIBISHAKTI MAHASANGHA OF TULANGAKSHAMA RANCHAPANDEY LEVEL FEDERATION,	JAGATSINGHPUR	
	WP(C)/ /	MP		16713/2025
303	D-WP(C)/38749/2025	BASANT KUMAR ROUT	NAGEN KUMAR BARIK	
	WP(C)/ /	MP		16714/2025
304	D-WP(C)/38752/2025	DOKANDA GRAM PANAHCYAT LEVEL FEDERATION,	KUMAR DALAI	
	WP(C)/ /	MP		16715/2025
305	D-WP(C)/38757/2025	GAYATRI MISHRA	KAUSHAL HUSSAIN	
	WP(C)/ /	MP		16716/2025
306	D-WP(C)/38756/2025	TIKIRI MAHILA MAHASANGHA GRAM PANCHAYAT LEVEL FEDERATION,	KUMAR MISHRA	
	WP(C)/ /	MP		16717/2025
307	D-WP(C)/38761/2025	GADISHAGODA GRAM PANCHAYAT LEVEL FEDERATION,	RURALAI	
	WP(C)/ /	MP		16718/2025
308	D-WP(C)/38763/2025	BIDHUTSHAKTI MAHASANGHA OF BODHAKSHAMA RANCHAPANDEY LEVEL FEDERATION,	JAGATSINGHPUR	
	WP(C)/ /	MP		16719/2025
309	D-WP(C)/38767/2025	BIPLABA MAHASANGHA MISSION SHAKTI, RUPAKANTA KUMAR MISHRA		
	WP(C)/ /	MP		16720/2025

310	D-WP(C)/38766/2025 WP(C)/ /	GOPINATHPUR GRAM PANCHAYAT LEVEL FEDERATION, PURDALAI MP		16721/2025
311	D-WP(C)/38768/2025 WP(C)/ /	PABITRA MOHAN PRADHAN MP	LAXMIKANTA MOHANTY	16722/2025
312	D-WP(C)/12577/2025 WP(C)/9084/2025	AMBUJA INTERNATIONAL, CUTTACK MP	SAROJA KANTA SAMAL	16723/2025
313	D-WP(C)/38771/2025 WP(C)/ /	MANDIBISHI MAHILA MAHASANGHA, KASIPUR MP	SRI PRASANTA KUMAR MISHRA	16724/2025
314	D-WP(C)/38772/2025 WP(C)/ /	CHANDENESWARA MAHILA MAHASANGHA MP	SHAKUNTALA KUMAR DALAI	16725/2025
315	D-WP(C)/38770/2025 WP(C)/ /	GADASANPUT GRAM PANCHAYAT LEVEL FEDERATION, PURDALAI MP		16726/2025
316	D-WP(C)/38773/2025 WP(C)/ /	ROHIT KUMAR BEHERA MP	LAXMIKANTA MOHANTY	16727/2025
317	D-WP(C)/38774/2025 WP(C)/ /	SANKARDA MAHILA MAHASANGHA GRAND PRASANTA KUMAR MISHRA MP		16728/2025
318	D-WP(C)/7042/2025 WP(C)/5259/2025	M/S. ROUT EDUCATIONAL TRUST, BBSR MP	BUDHADEV ROURAY	16729/2025
319	D-WP(C)/38776/2025 WP(C)/ /	ANDARASINGH GRAM PANAHCYAT LEVEL FEDERATION, PURDALAI MP		16730/2025
320	D-WP(C)/38777/2025 WP(C)/ /	DIBYASINGHPUR GRAM PANCHAYAT LEVEL FEDERATION, PURDALAI MP		16731/2025
321	D-WP(C)/5889/2020 WP(C)/5889/2020	SASIREKHA ROUT MP	M/S.SAMIR KUMAR MISHRA	16732/2025
322	D-WP(C)/16618/2025 WP(C)/11294/2025	NALINI PRABHA PATRA MP	SHASHI BHUSAN JENA, SANGRAM JENA	16733/2025
323	D-WP(C)/38778/2025 WP(C)/ /	GABARSINGH SAHANI MP	DR. JITENDRA KUMAR LENKA	16734/2025
324	D-WP(C)/38779/2025 WP(C)/ /	DUDHKABAL MAHILA MAHASANGHA GRAND PRASANTA KUMAR MISHRA MP		16735/2025
325	D-WP(C)/16618/2025 WP(C)/11294/2025	NALINI PRABHA PATRA MP	SHASHI BHUSAN JENA	16736/2025
326	D-WP(C)/38781/2025 WP(C)/ /	SRI JAGANNATH MAHASANGHA, DOCHHISUKANIA MP	RUMIAR DALAI	16737/2025
327	D-WP(C)/38780/2025 WP(C)/ /	BADAL MINLANA MAHASANGHA, BADAISGRAPUR MP	SHAKUNTALA KUMAR DALAI	16738/2025
328	D-WP(C)/38782/2025 WP(C)/ /	BUDHIDHAR GRAM PANCHAYAT STARIYA MP	DEBAPRANNA KALAMANDI MISHRA	16739/2025
329	D-WP(C)/38784/2025 WP(C)/ /	BAKU GRAM PANCHAYAT LEVEL FEDERATION, PURDALAI MP		16740/2025
330	D-WP(C)/38786/2025 WP(C)/ /	KHURIGAM MAHILA MAHASANGHA GRAND PRASANTA KUMAR MISHRA MP		16741/2025
331	D-WP(C)/38788/2025 WP(C)/ /	BADAKHARAPADA GRAM PANCHAYAT LEVEL FEDERATION, PURDALAI MP		16742/2025
332	D-WP(C)/38789/2025 WP(C)/ /	TAPASHAKTI MAHASANGHA OF TARAJANGSIRAM KUMAR HANDEY MP	LEVEL FEDERATION, JAGATSINGHPUR	16743/2025
333	D-WP(C)/38743/2025 WP(C)/ /	BRAJAKISHORE BEHERA MP	MANOJ PANIGRAHI	16744/2025
334	D-WP(C)/38790/2025 WP(C)/ /	PODAPADI MAHILA MAHASANGHA GRAND PRASANTA KUMAR MISHRA MP		16745/2025
335	D-WP(C)/38791/2025 WP(C)/ /	MAA HARACHANDI SANGHA, BINDANA MP	SHAKUNTALA KUMAR DALAI	16746/2025
336	D-WP(C)/38793/2025 WP(C)/ /	KABYASHAKTI MAHASANGHA OF KANIMUKSHARANKA PANCHANDEY MP	LEVEL FEDERATION, JAGATSINGHPUR	16747/2025
337	D-WP(C)/38794/2025 WP(C)/ /	KHANDAHATA MAHILA MAHASANGHA MP	MISKANSA KUMAR DALAI	16748/2025
338	D-WP(C)/38795/2025 WP(C)/ /	NAKTIGUDA MAHILA MAHASANGHA GRAND PRASANTA KUMAR MISHRA MP		16749/2025
339	D-WP(C)/38796/2025 WP(C)/ /	SUSANT KUMAR BAITHARU @ SUSHANT MP	GOKULANANDA SAHU	16750/2025
340	D-WP(C)/38797/2025 WP(C)/ /	JAPASHAKTI MAHASANGHA OF JADATIRAKHAYA KUNDA PANDI MP	LEVEL FEDERATION, JAGATSINGHPUR	16751/2025
341	D-WP(C)/38798/2025	SUSHREE SANGITA ROUT	DR.PURUSOTTAM CHULI	

	WP(C)/ /	MP		16752/2025
342	D-WP(C)/38803/2025	SHAKTIRUPA MAHASANGHA OF GOPALPUR	KARTIK CHANDRA JENA	LEVEL FEDERATION, JAGAT SINGHPUR
	WP(C)/ /	MP		16753/2025
343	D-WP(C)/38801/2025	CHANDRABHANU BAG	GOKULANANDA SAHU	
	WP(C)/ /	MP		16754/2025
344	D-WP(C)/38806/2025	JAGRAT MAHASANGHA MAHASANGHA OF KSHIRYA IRUDA GRAMA	DAITARI BEHERA	PANCHAYAT LEVEL FEDERATION, JAGAT SINGHPUR
	WP(C)/ /	MP		16755/2025
345	D-WP(C)/38807/2025	GADABADAPUT GRAM PANCHAYAT LEVEL FEDERATION	GOKULANANDA SAHU	
	WP(C)/ /	MP		16756/2025
346	D-WP(C)/38812/2025	CHALUNIGAON GPLF, BALASORE	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		16757/2025
347	D-WP(C)/38815/2025	KALASHAKTI MAHASANGHA OF KANAKPUR	KARTIK CHANDRA JENA	LEVEL FEDERATION, JAGAT SINGHPUR
	WP(C)/ /	MP		16758/2025
348	D-WP(C)/38820/2025	GOPALPUR GPLF, BALASORE	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		16759/2025
349	D-WP(C)/38824/2025	JAGAKALIA GPLF SARUGAON, BALASORE	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		16760/2025
350	D-WP(C)/38834/2025	KHIRA @ KSHIRA ROUT	GOKULANANDA SAHU	
	WP(C)/ /	MP		16761/2025
351	D-WP(C)/38836/2025	M/S. SIBA PRASAD PARIDA	DAITARI BEHERA	
	WP(C)/ /	MP		16762/2025
352	D-WP(C)/38843/2025	MAMI BHOKTA	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		16763/2025
353	D-WP(C)/38848/2025	SITARAM BAITHARU	GOKULANANDA SAHU	
	WP(C)/ /	MP		16764/2025
354	D-WP(C)/38853/2025	MAHASAKTI SANGATHANA BLOCK LEVEL FEDERATION	SUBHRANSU BHUSAN MOHANTY	SEMPALPUR
	WP(C)/ /	MP		16765/2025
355	D-WP(C)/38854/2025	BENUDHAR PAUL	SAILABALA JENA	
	WP(C)/ /	MP		16766/2025
356	D-WP(C)/38856/2025	BOMALI RAJESH	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		16767/2025
357	D-WP(C)/38857/2025	MADAN NIAL	GOKULANANDA SAHU	
	WP(C)/ /	MP		16768/2025
358	D-WP(C)/38859/2025	HARIRAJPUR GRAMA PANCHAYAT LEVEL FEDERATION	SUBHRANSU BHUSAN MOHANTY	DEORANJIA, PURI
	WP(C)/ /	MP		16769/2025
359	D-WP(C)/38862/2025	MUKESH BOMALI	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		16770/2025
360	D-WP(C)/38864/2025	TARA BAITHARU	GOKULANANDA SAHU	
	WP(C)/ /	MP		16771/2025
361	D-WP(C)/38865/2025	MANAS JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16772/2025
362	D-WP(C)/38871/2025	PRANAB KISHOR JANI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16773/2025
363	D-WP(C)/38868/2025	ISWARPUR GPLF, BALASORE	KARTIK CHANDRA JENA	
	WP(C)/ /	MP		16774/2025
364	D-WP(C)/38869/2025	CHAIBAN BAITHARU	GOKULANANDA SAHU	
	WP(C)/ /	MP		16775/2025
365	D-WP(C)/38867/2025	BHUMISUTA PANIGRAHI	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16776/2025
366	D-WP(C)/38876/2025	SUJATA BEHERA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16777/2025
367	D-WP(C)/38879/2025	JOGENDRA MALLIK	SANJIB MOHANTY	
	WP(C)/ /	MP		16778/2025
368	D-WP(C)/38883/2025	CHITRANJAN PAHADASINGH	SANJIB MOHANTY	
	WP(C)/ /	MP		16779/2025
369	D-WP(C)/38881/2025	SUPHALA PRADHAN	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16780/2025
370	D-WP(C)/38888/2025	SULACHANA BEHERA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16781/2025
371	D-WP(C)/38894/2025	MADHUSMITA SAHOO	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16782/2025
372	D-WP(C)/38897/2025	PADMINI PARHI	DHARMENDRA SETHY	
	WP(C)/ /	MP		16783/2025

373	D-WP(C)/38899/2025 WP(C)/ /	MOHINI MAJHI MP	MANAS KUMAR CHAND	16784/2025
374	D-WP(C)/38903/2025 WP(C)/ /	BASANTI MAJHI MP	MANAS KUMAR CHAND	16785/2025
375	D-WP(C)/38907/2025 WP(C)/ /	SANJAY NAYAK MP	SANJIB MOHANTY	16786/2025